

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 350 OF 2024

IN THE MATTER OF:

AMIT KUMAR & ANR.

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

INDEX

<u>Sr. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1.	Additional Affidavit on Behalf of Respondent No. 2- DoWR, RD & GR	1
2.	Annexure – 1: Copy of Minutes of meeting held on 06.01.2026.	8
3	Annexure – 2: WRD report dated 23.02.2026	14
4	Annexure – 3; SEIAA letter dated 06.02.2026	19
5	Annexure–4: RSPCS email dated 30.01.2026 along with annexures.	22
6	Annexure–5; CGWB report dated 13.01.2026	48
7	Annexure–6; NMCG DO letter dated 27.01.2026	54

THROUGH

DATE: 24.03.2026

PLACE: NEW DELHI

Gigi.C.George, Advocate

Advocate for Respondent

Ch No. 457, Lawyers Block-1

Delhi High Court, New Delhi

Email- gigicgoerge.adv42@yahoo.in

Mob-9810625315

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 350 OF 2024**

IN THE MATTER OF:

AMIT KUMAR & ANR.

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

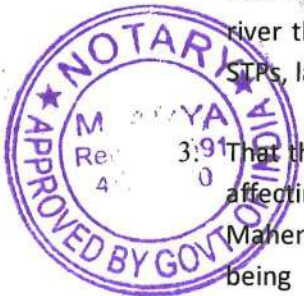
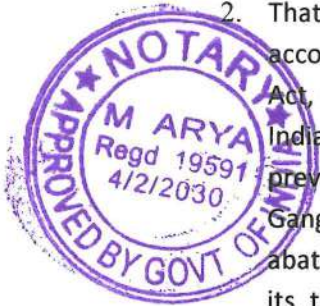
**AFFIDAVIT IN COMPLIANCE OF ORDER DATED 08.04.2024 ON BEHALF OF RESPONDENT NO. 2 ;
DoWR,RD&GR**

MOST RESPECTFULLY SHEWETH:

I, Anup Kumar Sirvastava, aged about 59 years, presently working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), Ministry of Jal Shakti, Government of India, New Delhi do hereby solemnly affirm and state as under:

1. That I am working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), Ministry of Jal Shakti, Government of India, New Delhi. I am duly authorized for and on behalf of DoWR, RD & GR, i.e., R-2 to swear to the present affidavit. I am fully conversant with the facts and circumstances of the present case from the records.
2. That at the outset it is submitted that NMCG is one of the authorities constituted in accordance with the provisions of sub-section 3 of Section 3 of the Environment (Protection) Act, 1986 vide notification no. S.O. No. 3187(E) dated 07.10.2016, published in the gazette of India. NMCG has been mandated with for the implementation of programs for protection, prevention and rejuvenation of river Ganga and its tributaries christened as the Namami Gange Programme (NGP) of the Central Government. The NGP focuses on effective abatement of pollution and rejuvenation, protection and management of the river Ganga and its tributaries through interventions like taking up sewerage infrastructure projects for interception, diversion and treatment of waste water discharge from open drains into the river through construction of new STPs and/or rehabilitation and augmentation of existing STPs, laying of sewage pipelines etc.
3. That the issue raised in the present application pertains to illegal mining activities adversely affecting the flow of the Kasawati River in Neem Ka Thana district of Rajasthan and Mahendragarh district of Haryana. The Applicant has alleged that rampant illegal mining is being carried out on the riverbed, resulting in the creation of deep-dug pits, thereby endangering the very existence of the river. It is further alleged that such unregulated mining has caused serious environmental consequences in the region, including depletion of the groundwater table and adverse impact on the livelihood of local communities' dependent on the river.

अनूप कुमार श्रीवास्तव/Anup Kumar Sirvastava
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संरक्षण, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल वक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

4. That it is respectfully submitted that the matter was listed on 02.11.2025, wherein this Hon'ble Tribunal, while referring to the relevant provisions of the Order, 2016 (including Clauses 4, 6, 31, 34, 38, 39 and 41), emphasized that it is the duty of the National Mission for Clean Ganga (NMCG) to undertake timely, coordinated, and effective remedial measures for the rejuvenation and protection of River Ganga and its tributaries.
5. It was further observed by this Hon'ble Tribunal that the compliance affidavit dated 02.09.2025 filed by NMCG merely reiterates the legal provisions without demonstrating any effective remedial action on the ground. Accordingly, this Hon'ble Tribunal was pleased to direct the presence of some higher official from NMCG virtually on the next date of hearing and assist the Tribunal especially in view of the observations which are made therein. In compliance with the Order dated 02.11.2025, the present affidavit is being filed on behalf of NMCG.
6. That it is respectfully submitted that the present Original Application has been filed before the Hon'ble Tribunal primarily alleging (i) *illegal sand mining and related activities in the Kasawati River across Neem Ka Thana District (Rajasthan) and Mahendragarh District (Haryana)* (ii) *encroachments and unregulated stone-crushing operations*, (iii) *exceedance of prescribed limits of certain parameters, including uranium, ammonia, and total dissolved solids*, and (iv) *depletion of groundwater, reduced river flow*.
7. That it is respectfully submitted that, in compliance with the directions of this Hon'ble Tribunal and in order to ensure coordinated remedial action, a hybrid meeting was convened by NMCG on 06.01.2026 with participation of the Additional District Magistrate, Neem Ka Thana; the Sub Divisional Magistrate, Neem Ka Thana; representatives of the Central Pollution Control Board (CPCB); Central Water Commission (CWC); Central Ground Water Board (CGWB); State Environment Impact Assessment Authority (SEIAA); Rajasthan State Pollution Control Board (RSPCB); the Water Resources Department (WRD) and the Ground Water Department, Rajasthan and following decisions and action points were agreed upon to effectively respond to the points raised in this OA:
 - a) *Latest report on encroachments and mining activities in and around the Kasawati river.*
 - b) *Status of grant/re-appraisal of Environmental Clearances in the Neem Ka Thana-Kotputli / Kasawati river area.*
 - c) *To conduct water quality tests, specifically for uranium, ammonia and other parameters for bathing water criteria, at identified locations including Raipur Patan Dam and downstream stretches of the Kasawati nalla/river.*
 - d) *To provide 10-year water level/storage data of Raipur Patan Dam, details of dams/check dams in the Kasawati (Krishnawati) catchment (including status and type of structures), and the status of flood plain zoning exercise for the river.*
 - e) *To provide a details on schemes, regulations and measures for controlling over exploitation of groundwater in the region, including Sikar District blocks.*

Copy of the Minutes of meeting held on 06.01.2026 is marked and attached herewith as **Annexure -1.**



अनूप कुमार शिवस्तवा/Anup Kumar Shivastava
कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय /Ministry of Jal Shakti
भारत सरकार, नई दिल्ली /Govt. of India, New Delhi

8. That, the Water Resources Department, Government of Rajasthan submitted its report/status in the matter vide letter dated 23.02.2026 addressing points recorded in the minutes of meeting held on 06.01.2026. Based on this submission, issue-wise replies are as under:

i. **About point (a) & (d) of Para 7- (a) Latest report on encroachments and mining activities in and around the Kasawati river, and (d) the 10-year water level / storage data of Raipur Patan Dam, details of dams/check dams in the Kasawati (Krishnawati) catchment (including status and type of structures), and the status of any flood plain zoning exercise for the river**

a) That, the **Revenue Department**, the Tehsildar, Neem Ka Thana has stated that in the first and second land management (settlement) operations (1950–55 and 2003–04), the complaint site in revenue villages Neemod and Khadagbijpur is not recorded as river/drain in revenue records, whereas village Bharala was recorded as “gair mumkin nalla”. However, as per site analysis, there is a flow area in gair mumkin rasta, gair mumkin hills and adjoining khatadari lands between the hills **with no obstruction in the flow area**.

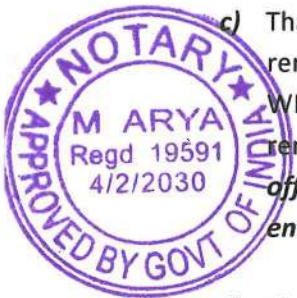
And that the Tehsildar, Patan has reported that **there is no encroachment found in the riverbed at** villages including Kachareda, Dhandhela, Rajpura, Hasampur, Jatwas, Chhaja ki Nangal, Blupura, Ramsinghpura, Khurdiya, Rampura, Dalpatpura, Kanthi, Mothuka and Raipur Patan where river width varies from 22 m to 84 m.

b) That, the **Department of Mines and Petroleum**, Government of Rajasthan, in compliance with the Hon'ble NGT's directions, issued orders dated 16.05.2023 and 18.05.2023 for imposition of environmental compensation on illegal mining/transportation of bajri (sand).

That the Assistant Mining Engineer, Neem Ka Thana, vide letter dated 07.09.2024, has reported **that no lease has been sanctioned for sand mining in the Krishnawati riverbed in District Neem Ka Thana**. Only Temporary Work Permission (TWP) had earlier been granted for sand mining in Tehsils Neem Ka Thana and Patan during 19.12.2013 to 16.11.2017 (excluding revenue village Dabala). **And that, at present no lease has been sanctioned for sand-mining in the Kasawati riverbed**. Further, in **17 violation cases of illegal sand mining/transport/storage, the Department has recovered Rs. 15,63,250 as penalty and compensation during 2020–21 to 2024–25**.

c) That, the **Water Resources Department**, has issued six notices to stone-crusher units to remove encroachments in the catchment area of the Kasawati river. A Joint Committee of WRD, Revenue and Mining officials inspected the entire Kasawati river on 17.01.2023 and removed encroachments wherever found on the spot. **Subsequent inspections by WRD officials on 06.07.2024 and 02.01.2026 of Kasawati river, they found no obstruction or encroachment in flow of water**.

d) That, the **Ground Water Department**, Sikar (Neem Ka Thana), has intimated that the **Neem Ka Thana and Patan blocks have been categorised as “over-exploited” areas in terms of ground water**.



अनूप कुमार शर्मा/Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

- e) WRD has also submitted 10-year water level, storage data of Raipur Patan Dam (completed in 1967-68); salient features of Raipur Patan Dam; and a list of eight Check dams in the Kasawati (Krishnawati) catchment used *for irrigation and ground-water recharge*. It further submits that *no flood-plain zoning exercise has been undertaken for this river as no area has been affected by floods in the last 25 years.*

From the data submitted by the WRD, it is concluded that- (i) the water level/water stored in the dam during last 10 years does not show any perceptible trend of rise or fall in water availability in the dam; (ii) ground water table going up in Neem ka Thana, Patan, and Ajeetgarh blocks (in the range of about during the year 2025.

Copy of the WRD report dated 23.02.2026 is marked and attached as 'Annexure -2'.

- ii. About point (b) of para 7- Status of grant/re appraisal of Environmental Clearances in the Neem Ka Thana–Kotputli / Kasawati river area:

That, the State Level Environment Impact Assessment Authority (SEIAA), Rajasthan, vide letter dated 06.02.2026, has submitted a note clarifying that mining projects under Item 1(a) of the EIA Notification, 2006 are appraised by SEAC/SEIAA whereas stone crushers are regulated separately under the consent mechanism of the State Pollution Control Board).

That four mining leases located near the Kasawati river have been granted EC (None of them are for sand mining). Further, SEIAA has also re-appraised the details of ECs in Neem ka thana area in compliance with the directions of the Hon'ble Tribunal.

Copy of the SEIAA letter dated 06.02.2026 is marked and attached herewith as 'Annexure - 3'.

- iii. About point (c) of para 7- water quality tests, specifically for uranium, ammonia and other parameters used for bathing water criteria, at identified locations including:

- a) That, vide report dated 15.01.2026 submitted on 30.01.2026, the Regional Office, Rajasthan State Pollution Control Board, Sikar has placed on record the analytical results of water samples collected on 07.01.2026 from *Raipur Patan Dam* (Khasra No. 288) and from the *Kasawati river anicut* at Jalawala Kua, Village Kachera that, *no ammonical nitrogen, residual chlorine, copper, nickel, lead, total chromium, iron, cadmium or Total Kjeldahl Nitrogen was traceable in either sample*, while *zinc, phosphate and fluoride* were found only in low concentrations, and faecal and total coliforms were 13 & 32 MPN/100 ml and 240 & 350 MPN/100 ml respectively. It further shows pH around 8.7, total dissolved solids below 500 mg/l, hardness about 290–380 mg/l as CaCO₃, COD of 23 mg/l and 12 mg/l and dissolved oxygen of about 9.6–9.7 mg/l.

Uranium analysis of these two surface water samples by the Environmental Survey Laboratory, Rawatbhata Rajasthan Site (BARC/NPCIL) on 23.01.2026 has reported uranium levels of 5.4 ± 0.6 µg/L and 5.7 ± 0.6 µg/L, which are well below the BIS drinking water limit of 30 µg/L.

अनूप कुमार शिवस्तव/Anup Kumar Shrivastava
कार्यकारी निदेशक (सकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi



Copy of the RSPCS email dated 30.01.2026 along with annexures and A and B is marked and attached herewith as '**Annexure 4**'.

iv. **About point (e)- Details on schemes, regulations and measures for controlling over exploitation of groundwater in the region, including Sikar District blocks:**

CGWB, Western Region, Jaipur, vide report dated 13.01.2026, has placed on record a brief note on the severely over-exploited groundwater regime in Rajasthan, including District Sikar, and on the measures being undertaken for aquifer management and recharge. In brief, it submits that-

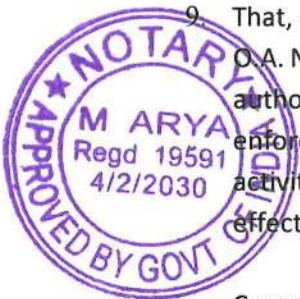
- a) State-wide National Aquifer Mapping and Management (NAQUIM) Programme stands completed and is being followed up with thematic studies and management plans shared with State and district authorities, and that high-frequency monitoring infrastructure (piezometers with DWLR-telemetry) is being installed to track groundwater levels in over-exploited areas.
- b) Ajeetgarh, Neem Ka Thana and Patan blocks in Sikar have been identified under Jal Jeevan Mission and Atal Bhujal Yojana for source-sustainability pilots based on detailed hydrogeological assessments of drinking-water sources.
- c) 'Master Plan on Artificial Recharge to Ground Water – Rajasthan (2020)' has been prepared, envisaging construction of a wide array of recharge structures (including check dams, farm ponds, percolation tanks, tankas, anicuts, macro and mini percolation structures and recharge shafts) across identified recharge-worthy areas, backed by capacity-building and community-oriented initiatives such as Jal Shakti Abhiyan, Jal Sanchay Jan Bhagidari and other IEC programmes.

Copy of the CGWB report dated 13.01.2026 is marked and attached herewith as '**Annexure - 5**'.

9. That, a letter dated 27.01.2026, has been issued by NMCG to the State inviting attention to O.A. No. 350 of 2024 and requesting issuance of appropriate directions to the concerned State authorities for continued monitoring of the Kasawati/Krishnawati river stretch, strict enforcement of environmental and mining regulations, prevention of encroachments/illegal activities, and adoption of suitable river conservation and restoration measures to ensure effective compliance before this Hon'ble Tribunal.

Copy of the NMCG DO letter dated 27.01.2026 is marked and attached herewith as '**Annexure 6**'.

10. That, in view of the facts and submissions stated hereinabove, it is respectfully submitted that the answering Respondent – DoWR, RD & GR/NMCG – has taken due steps to coordinate with all concerned Central and State authorities, to obtain and place on record the requisite factual reports and data relating to the Kasawati (Krishnawati) river, and to ensure that instances of



Kumal Srivastava
कार्यकारी निदेशक (सिक्किम)/Executive Director, DoWR
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
जल संवर्धन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

illegal mining, encroachment or obstruction in the riverbed and its catchment are duly addressed in accordance with law; and this answering Respondent undertakes to continue such coordination and to abide by and facilitate effective implementation of any further order(s) or direction(s) that may be passed by this Hon'ble Tribunal in the present matter.

11. That, the answering respondent herein craves leave of the Hon'ble Tribunal to file additional reply, in future, if required.
12. In light of the above submission, it is respectfully submitted that this Answering Respondent DoWR, RD & GR, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in this Application.

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय/Ministry of Jal Shakti
भारत सरकार नई दिल्ली/Govt. of India, New Delhi

DEPONENT

VERIFICATION

I, the deponent above named do hereby verify that the contents of the aforesaid affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom. Verified at New Delhi on this ____ day of May 2026.

Date: 24.03.2026

Place: New Delhi

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय/Ministry of Jal Shakti
भारत सरकार नई दिल्ली/Govt. of India, New Delhi

DEPONENT

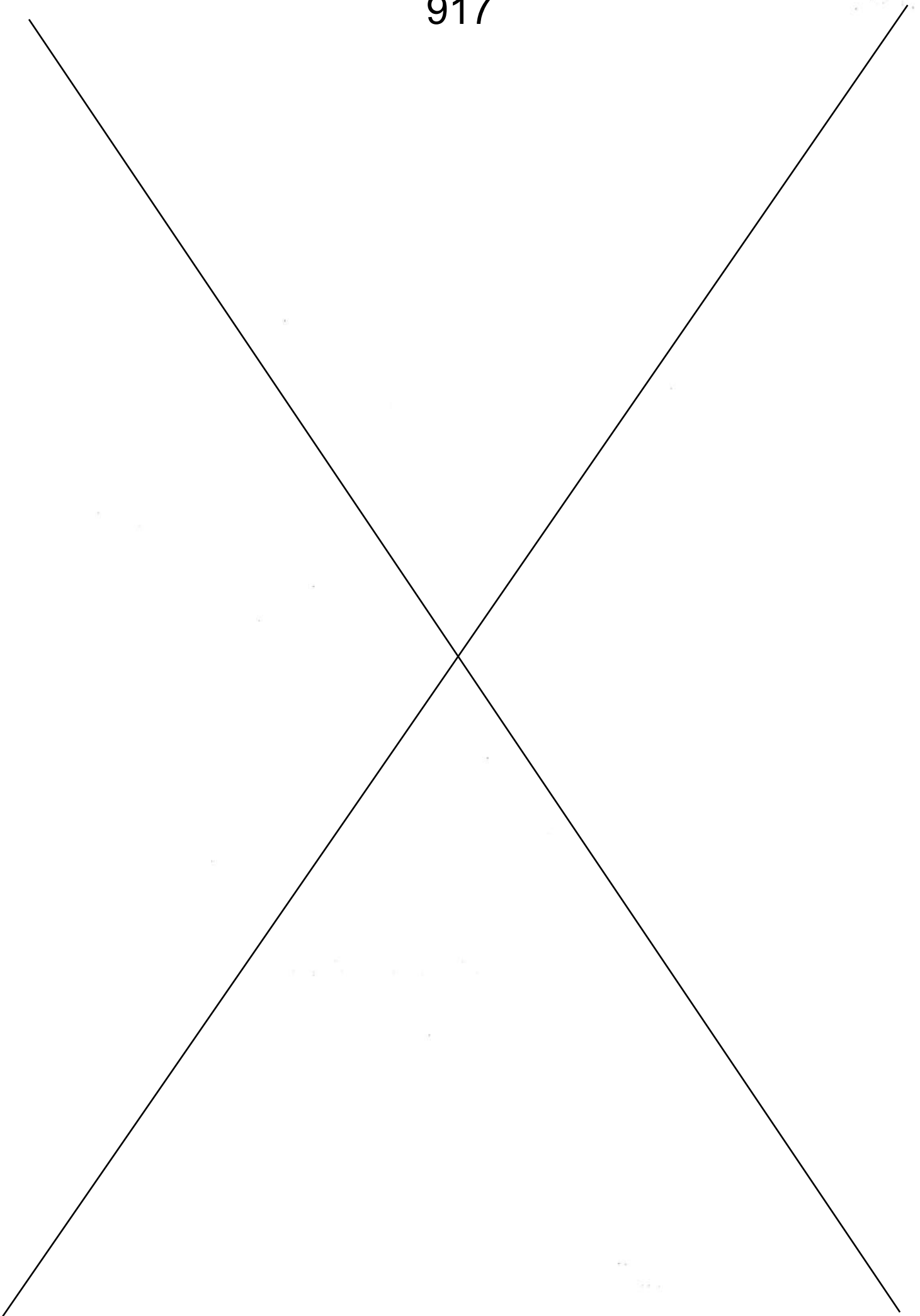


ATTESTED

NOTARY PUBLIC

30 MAR 2026

917



Annexure-1

File No.:L-25012(11)/27/2024-LME NMCG
Government of India
Department of Water Resources, River Development and Ganga Rejuvenation
National Mission for Clean Ganga

1st Floor
Major Dhyanchand Stadium
India Gate, New Delhi – 110002
Dated 12th January, 2026

OFFICE MEMORANDUM

Subject: Minutes of the meeting in the NGT Matter OA No. 350 of 2025 held on 06.01.2026 from 11.00 AM onwards

A copy of Minutes of Meeting of in the NGT matter O.A. No. 350 of 2025 relating to Kasawati (Krishnawati) River is held through Hybrid Mode on 06.01.2025 from 11.00 AM onwards under the Chairmanship of Executive Director (Technical), National Mission for Clean Ganga is forwarded herewith for information necessary action.

Encl: As above.



Anup Kumar Srivastava
Executive Director (Technical)

To,

1. District Magistrate,
Office of The District Collector and District Magistrate
advocate colony, Neem Ka Thana, Rajasthan – 332713
Email: adm.neemkathana@rajasthan.gov.in
2. District Magistrate,
Office of The District Collector and District Magistrate
NH 11, near Milan Restaurant, Doliyon Ka Bass, Sikar, Samrathpura Rural,
Rajasthan - 303108
Email: dm-sik-rj@nic.in.
3. Sub Divisional Magistrate,
Office of The District Collector and District Magistrate
advocate colony, Neem Ka Thana, Rajasthan – 332713
Email: Sdm.neemkathana@rajasthan.gov.in
4. The Member Secretary, CPCB,
Parivesh Bhawan, CBD-cum-Office Complex,

East Arjun Nagar, Delhi-110032,

Email: Ccb.cpcb@nic.in

5. The Chairman,

The Chairman, CWC

Sewa Bhawan,

R.K. Puram, New Delhi 110066

Email: chairman-cwc@nic.in

dm-sik-rj@nic.in

6. The Chairman,

Central Ground Water Board (CGWB)

Bhujal Bhawan, CGO Complex Rd,

New Industrial Twp 4,

New Industrial Township, Faridabad,

Haryana 121001

Email: chmn-cgwb@nic.in

7. The Chairman, SEIAA

SEIAA Office, Arawali Bhawan,

Jhalana Doongri Jaipur, Rajasthan 302004

Email: gargmunish40@gmail.com

8. The Chairman, RSPCB,

Rajasthan Pollution Control Board, 4, Jhalana Institutional Area

Jhalana Doongri, Jaipur (Rajasthan)

Pin: 302004

Email: chairperson@rpcb.nic.in

9. Regional Officer, RSPCB,

Rajasthan Pollution Control Board, 4, Jhalana Institutional Area

Jhalana Doongri, Jaipur (Rajasthan)

Pin: 302004

rорcb.sikar@gmail.com

10. Chief Engineer, Ground Water Department, Government Of Rajasthan,

New Power House Road, Jodhpur

Email: cejodhpur.gwd@rajasthan.gov.in

10. Sh. Banwari Lal Saini, Assistant Engineer,

State water Resource Department, Neem ka Thana,

Department Of Water Resources Indira Gandhi Nahar Mandal,

Bhawani Singh Road, C Scheme, Ashok Nagar,

Jaipur, Rajasthan 302005

Copy for information:

1. PS to DG, NMCG, ps.dg@nmcg.nic.in

File No.:L-25012(11)/27/2024-LME NMCG
Government of India
Department of Water Resources, River Development and Ganga Rejuvenation
National Mission for Clean Ganga

1st Floor
Major Dhyanchand Stadium
India Gate, New Delhi – 110002
Dated 12th January, 2026

Minutes of the Meeting

Subject: Meeting in the matter of Original Application 350 of 2025 relating to Kasawati (Krishnawati) River.

Date of meeting: 06.01.2026

Time: 11:00 AM

Venue: National Mission for Clean Ganga, New Delhi (Hybrid Mode)

Chair: Executive Director Technical, NMCG

Agenda

To review the status of encroachments, mining/stone crushing activities, environmental compliance, groundwater extraction, and water quality issues in respect of Kasawati (Krishnawati) River, in compliance with directions of the Hon'ble Tribunal in the matter of OA 350 of 2025 in its order dated 02.12.2025 (Copy Attached).

Proceedings of the Meeting

1. Background of the Matter:

At the outset, the background of the matter was placed before the participants. It was noted that the Kasawati River is a historically and geographically recognized seasonal watercourse which has been reported to be facing environmental stress due to alleged anthropogenic activities in its catchment area, resulting in ecological degradation and adverse impacts on groundwater and local livelihoods. The applicant has alleged the presence of Uranium and Ammonia in present case.

2. Submission by the Additional District Magistrate (ADM):

The Additional District Magistrate (ADM) briefed the meeting on the status of the river and actions taken by the district administration. It was stated that the Krishnawati/Kasawati River originates from the Mothuka and Dariba Hills and is a seasonal tributary of the Sahibi River, having a catchment area of approximately 288 square kilometres. The river flows through several villages in the States of Rajasthan and Haryana and plays a crucial role in sustaining agriculture, biodiversity, and local communities. The ADM further informed that time-to-time actions are taken against illegal mining, encroachments, and sand

extraction. At present, no mining lease has been sanctioned in the Kasawati riverbed in the Neem Ka Thana area. It was also submitted that the Water Resources Department had issued notices in the year 2021, and a joint committee comprising officers from the Water Resources, Revenue, and Mining Departments conducted field inspections on 17.01.2023 as well as on 02.01.2026 by Water Resources, during which no encroachments or illegal mining activities were found near the river catchment area.

Decisions and Action Points: Latest report on encroachments and mining activities in and around the Kasawati River

3. **Submission by SEIAA:**

The representative of the State Environment Impact Assessment Authority (SEIAA) informed the meeting that KML files of project locations are carefully examined during appraisal. Project proponents are required to submit a No Objection Certificate from the Water Resources Department prior to consideration of grant of Environmental Clearance. It was submitted that no Environmental Clearance has been granted by SEIAA in Sikar District and Neem Ka Thana area due to several issues pertaining to the Aravalli region. Only reappraisal cases are being dealt with by SEIAA based on DSR, and no fresh Environmental Clearance has been issued in the said area.

Decisions and Action Points: A one-page note on the status of grant/reappraisal of Environmental Clearances in the area

4. **Submission by RSPCB:**

- a. The Rajasthan State Pollution Control Board (RSPCB) submitted that no Consent to Operate has been issued to any unit in the concerned area. It was further stated that no mines or stone crushers have been allotted or permitted in the Kasawati riverbed area. RSPCB clarified that there are no water-polluting industries operating in the region and that the industries present fall under the air-polluting category only.
- b. **Issue of Ammonia and Uranium in Water:** The matter relating to the presence of ammonia and uranium in the river and groundwater was also discussed. RSPCB submitted that there is no industry in the area which could be a source of such contamination and that no specific testing has been conducted by the Board in this regard. The State Water Resources Department, RSPCB, and CGWB collectively submitted that no recent water quality testing relating to ammonia and uranium has been carried out by them. In this context, the Central Pollution Control Board (CPCB) quoted in the meeting that as per CGWB report of June 2020, the presence of uranium in certain parts of the region has been attributed to natural occurrence. CPCB further stated that the permissible limit of uranium in water is 30 parts per billion, whereas in Sikar District the level was found to be around 34 parts per billion, which is marginally above the prescribed limit.

Decisions and Action Points:

- a) Details of correspondence and feedback as referred to in the affidavit dated 05.07.2024.

- b) To conduct water quality test, specifically relating to uranium & ammonia and other parameters used for bathing criteria.

5. **Discussion on Riverbed Encroachment and submission by Water Resource Department:**

The issue of riverbed encroachment was discussed in detail during the meeting. In this regard, the ADM reiterated that as per the joint survey report and the inspection conducted by the Water Resources Department on 02.01.2026, no encroachment was found in the riverbed or its immediate catchment area.

Decisions and Action Points:

- a) 10-year water level / Water available of Raipur Patan Dam to assess if there are rising and falling pattern in water storage of the dam.
- b) Details of check dams (status, objectives, RCC/earthen)
- c) Status of flood plain zoning exercise

6. **Submission by CGWB:**

The Central Ground Water Board (CGWB) informed the meeting that in Sikar District there are nine groundwater blocks and the level of groundwater extraction is very high. However, several regulatory and conservation measures are being implemented, including Jal Shakti Abhiyan and water conservation works under MGNREGA. It was further submitted that CGWB grants permission for groundwater extraction exceeding 10 KLD, while units drawing upto 10 KLD fall under the MSME category and are exempted as per prevailing guidelines.

Decisions and Action Points: Details of schemes, regulations, and measures for controlling over-exploitation of groundwater in the region.

- 7. All departments shall submit their respective inputs to the District Magistrate, who shall compile the consolidated report & submit the same to the concerned authorities and NMCG within *15 days i.e. 23.01.2026*.

The meeting ended with a vote of thanks to the chair.

The list of Participants is attached as Annexure – ‘A’.

Participants			
Sl No.	Name & Designation	Organization	Attended (Mode)
1.	Sh. Anup Kumar Srivastava, Executive Director (Technical)	NMCG	Offline
2.	Sh. Baghirath , Additional District Magistrate	State of Rajasthan, Neem ka Thana	Online
3.	Sh. Rajveer Yadav, Sub Divisional Magistrate	State of Rajasthan, Neem ka Thana	Online
4.	Sh. Piyush Kumar Gupta, Director	Central Water Commission	Online
5.	Smt. Reshma, Assistant Director	Central Water Commission	Online
6.	Sh. Prasson Gargava, Scientist ‘F’	Central Pollution Control Board	Offline
7.	Sh. Arvind Kumar, Scientist ‘B’	Central Pollution Control Board	Offline
8.	Smt. Savita Choudhary, Regional Officer, Sikar	Rajasthan State Pollution Board	Online
9.	Sh. Pradeep Asnani, Member Secretary	State Environment Impact Assessment Authority	Online
10.	Sh. DR. Rakesh Kumar Kushwaha Regional Director (Western Region, Jaipur)	Central Ground Water Board	Online
11.	Sh. Banwari Lal Saini, Assistant Engineer	State water Resource Department, Neem ka Thana	Online
12.	Smt. Dr. Anu Chetal, Scientist – ‘B’	NMCG	Offline
13.	Arpita Kumari, Legal Consultant	NMCG	Offline

924

Government of Rajasthan
Water Resources Department

No.F5()/CEWR/SE(W)NGT/OAno.350/2024/209

Date: 23/02/2026

Director General,
National Mission for Clean Ganga,
Ministry of Jal Shakti,
Government of India,
New Delhi.

Sub:- Conservation and Protection of Kasawati (Krishnawati) River in OA
No. 350 of 2024 pending before Hon'ble NGT (PB)
Ref:- Your D.O. No. L-25012(11)/27/2024-LME NMCG dated 27.01.2026

Sir

In connection to above subject kindly refer to your office letter dated 27.01.2026 regarding conservation and protection of Kasawati (Krishnawati) River in OA No. 350 of 2024 pending before Hon'ble NGT (PB).

As per the decisions and action points mentioned in the minutes of meeting held on 06.01.2026, the action taken report / status in the matter is enclosed for kind information please.

Encl: As above

Yours sincerely,

(Bhuvan Bhasker)
Add. Secretary & Chief Engineer
Water Resources Department
Rajasthan, Jaipur

No F5()/CEWR/SE(W)NGT/OAno.350/2024/210

Date: 23/02/2026

Copy: PS to Chief Secretary, Rajasthan in reference to D.O. No. PS/CS/2026/8719671 dated 29/30.01.2026 for information please.

Signature valid

Digitally signed by Bhuvan Bhasker
Designation: Chief Engineer
Date: 2026.02.20 19:36:11 IST
Reason: Approved

RajKaj Ref No.:
20661449



1

1

Detailed Note in the matter of OA 350/2024 Amit kumar & anr. v/s Union of India and ors. order dated 08-04-2024 passed by Hon'ble NGT Principal Bench, New Delhi

In this Original Application, the matter raised by applicant is in respect of illegal mining affecting the flow of Kasawati (Krishnawati) River in district Neem ka Thana, Rajasthan and district Mahendragarh, Haryana. The issue raised by applicant is about illegal mining and encroachments in the flow area of river.

Hon'ble NGT Principal Bench, New Delhi passed an order on 08-04-2024. In compliance of the NGT order, the action taken by concerned departments/status is as under-

1. **Revenue Department:-** Tehsildar, Neem ka thana, Dist- Neem ka Thana vide letter dated 05.07.2024 and 17.09.2024 has informed that in revenue records of first land management action in the year from 1950 to 1955 and second management action in the year 2003-04, the complaint site in revenue village Neemod, Khadagbijpur was not recorded as river/drain in revenue record, but village Bharala was recorded as gair mumkin nalla. Tehsildar has also informed that there is no record of drain/river in revenue village Neemod, Khadagbijpur in the revenue records and as per site analysis it is known that there is a flow area in the gair mumkin rasta, gair mumkin hills and khatedari lands situated between the mountains and there is no obstruction of any kind in this flow area.

Tehsildar, Patan, Dist. Neem ka Thana vide letter dated 05.07.2024 and 11.09.2024 has informed that there is no encroachment in the river bed at village Kachareda, Dhandhela, Rajpura, Hasampur, Jatwas, Chhaja ki Nangal, Blupura, Ramsinghpura, Khurdiya, Rampura, Dalpatpura, Kanthi, Mothuka and Raipur Patan. Width of the river in the village of tehsil Patan varies from min. 22 meter to 84 meters as per the revenue record

2. **Mining Department:-** In compliance of the order of Hon'ble NGT, New Delhi, Department of Mines and Petroleum, GoR has issued order on dated 16/05/2023 and 18/05/2023 to impose environment compensation on illegal mining/transportation of bajri.

Assistant Mining Engineer, Department of Mining & Geology, Neem Ka Thana vide letter dated 07/09/2024 has reported that no lease has been sanctioned for sand mining in the Krishnawati river bed in district Neem Ka Thana. Department has also informed that earlier, temporary work permission (TWP) was given from 19.12.2013 to 16.11.2017 for sand mining in Tehsil Neem ka Thana and Patan of district Neem ka Thana in river and drains except revenue village Dabala for sand mining, At present no lease has been sanctioned for sand mining in the Kasawati river

bed of district Neem Ka Thana. However, department has imposed penalty and compensation (As per NGT directions) to the illegal mining of sand/transformation and storage. Department has identified total 17 violation cases in financial year 2020-21 to 2024-25 and recovered Rs 1563250 as penalty and total compensation Rs 1563250 according to the direction of NGT from 17 cases.

3. Water Resources Department:- Water Resource Department had issued 6 no. of notices to stone crushers to remove the encroachment coming in the catchment area of Kasawati river. A Joint Committee comprising of officials from Water Resources Department, Revenue Department and Mining Department visited thoroughly entire Kasawati River on dated 17.01.2023 and removed encroachment on the spot wherever found by the committee members. For further pursuance, Water Resources Department officials visited Kasawati River on 06.07.2024 & 02.01.2026 and found that there was not any obstruction & encroachments in flow of water. The Raipur Patan dam has filled upto 3.4 feet gauge in this year monsoon season and stored water approximately 1.61 million cubic meter.

4. Ground Water Department:- The Ground Water Department, Sikar (Neem ka thana) has reported that there is no piezometer installed in the Kasawati river. The Neem ka Thana and Patan block of district Neem ka Thana have been categorized over exploitation area. Reply filed on 02.10.2024.

A Meeting was held on 06.01.2026 chaired by Executive Director Technical, NMCG in the matter of NGT order dated 02.12.2025. Point no. 5 of Minutes of Meeting is as under

Pt. No. 5 of MoM. Discussion on riverbed encroachment and submission by Water Resources Department:

The issue of riverbed encroachment was discussed in detailed during the meeting. In this regard, the ADM reiterated that as per the joint survey report and inspection conducted by the Water Resources Department on 02.01.2026, no encroachment was found in the riverbed or its immediate catchment area.

Action Points as per Minutes of Meeting-

- a) 10 Year water level/ water available of Raipur Patan Dam to assess if there are rising and falling pattern in water storage of the dam.
- b) Details of check dams (status, objectives, RCC/Earthen)
- c) Status of flood plain zoning exercise.

Latest Status:- In compliance of directions given by Executive Director Technical, NMCG New Delhi in meeting organized on 06-01-2026, the reply on the decision and action points of WRD has been sent to district collector on date 09-01-2026 (Annexure-1)

RAIPUR PATAN DAM:- Raipur Patan Dam was completed during the year 1967-68. The dam was constructed across tributary of Krishnawati River and it is located in village Nyorana, tehsil Patan, District Sikar.

Salient Features of Dam :-

SN.	Particulars	Unit	Data	SN.	Particulars	Unit	Data
1.	Catchment Area	Sq.Km	155.4	8.	MWL (Max Water Level)	Meter	291.25
2.	Latitude	-	27.755545	9.	Full Reservoir Level	Meter	289.85
3.	Longitude	-	75.969163	10.	Dead Storage Level	Meter	285.60
4.	Gross Storage	MCM	9.17	11.	Water spread area at (a) Full Reservoir Level (b) Max. Water level	Sq. Km Sq. Km	3.38 4.71
5.	Dead Storage	MCM	0.85	12.	Length of canal system	Km.	17.50
6.	Live Storage	MCM	8.32	13.	Gross Command area	Hectare	1845
7.	TBL (Top of Dam)	Meter	292.75	14.	Culturable Command Area	Hectare	1355

Decision and Action Points:-

- a) 10-year water level/ water available of Raipur Patan Dam to assess if there are rising and falling pattern in water storage of the dam.

Year	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025
Raipur Patan dam gauge (Feet)	-	1.80	14.40	-	-	-	-	2.70	3.40	14.40
Stored Vol. of water (Mcf)	-	40.6	324.0	-	-	-	-	47.60	56.80	324.00

As per the report of ground water of the year 2025, average rise of the water level in Neemkathana, Patan and Ajeetgarh are as follows-

SN.	Name of Block	Pre monsoon depth of piezometer (in mtr.)	Post monsoon depth of piezometer (in mtr.)	Rise in water Level in meter
1.	Neemkathana	45.73	40.37	5.36
2.	Patan	25.88	18.45	7.43
3.	Ajeetgarh	27.59	22.96	4.63

- b) Details of check dam/dams (status, objectives, RCC/Earthen)-

List of Dams constructed by Water Resources Department in Kasawati (Krishnawati) catchment

SN	Name of Dam	Year of construction	Catchment Area (Sq.km.)	Capacity (Mcum)	CCA (Ha)	Executive Agency	Type of Dam
1	Raipur Patan	1967-68	155.4	8.32	1355	WRD	Earthen Dam
2	Dhokan	1982-83	11.60	0.63	127	WRD	Earthen Dam
3	Upper Raila	1963-64	15.48	0.71	212	WRD	Earthen Dam
4	Lower Raila	1963-64	24.51	1.20	244	WRD	Earthen Dam
5	Baran	1982-83	6.19	0.40	73	WRD	Earthen Dam
6	Kola ki Nagal	1980-81	6.45	0.40	93	WRD	Earthen Dam
7	Shikargarh	2003-04	6.45	0.30	93	WRD	Earthen Dam
8	Fatehpura	2006-07	11.78	1.47	266	WRD	Earthen Dam

- Purpose of all above dams is ground water recharge and irrigation.
- Check dams are not constructed by irrigation department.

- c) Status of flood plain zoning exercise - Flood plain zoning exercise has not been done by this department because no area has been affected by floods in this river last 25 years.

Reply of the order 02-12-2025 will be filed before next hearing date.

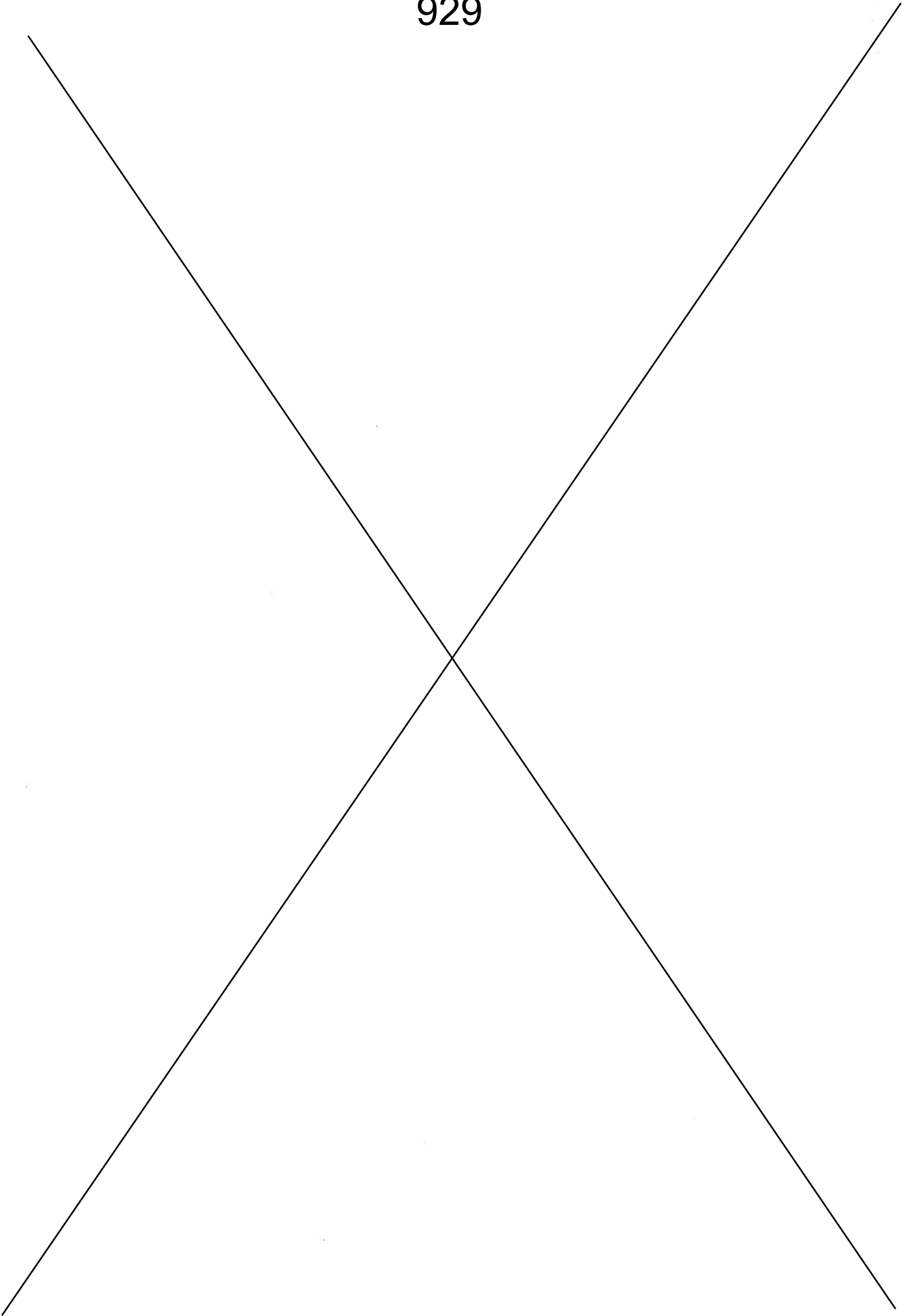
जल संसाधन विभाग
Executive Engineer,
Water Resource Division,
Sikar .

अधीक्षक अभियंता
जल संसाधन वृत्त
जयपुर



अतिरिक्त मुख्य अभियंता
जल संसाधन संभाग, जयपुर

929





Government of India
Ministry of Environment, Forest and Climate Change
(State Level Environment Impact Assessment Authority)
(SEIAA), RAJASTHAN
E-mail.: seiaams2021@email.com, Phone No. - 01412740391



Annexure-3

F8/SEIAA/General/ 1734
The Executive Director (Technical)
National Mission for Clean Ganga
Department of Water Resources,
1st Floor, Major Dhayan Chand National Stadium,
India Gate New Delhi-110002

Date 6/02/26


Dy. No. 184
Date 26/2/26

Subject: Note on status of issued Environment Clearances in Neemkathana and Kotputli in compliance of minutes and meeting dated 6.1.2026- reg.


Sir,


With reference to above, a meeting was convened on 6.1.2026 in the matter of OA No. 350/2024 (Amit Kumar Vs Union of India & Ors. before Hon'ble NGT Principal Bench, New Delhi. In compliance of minutes of meeting a note on status of issued Environment Clearance is enclosed for further needful action.

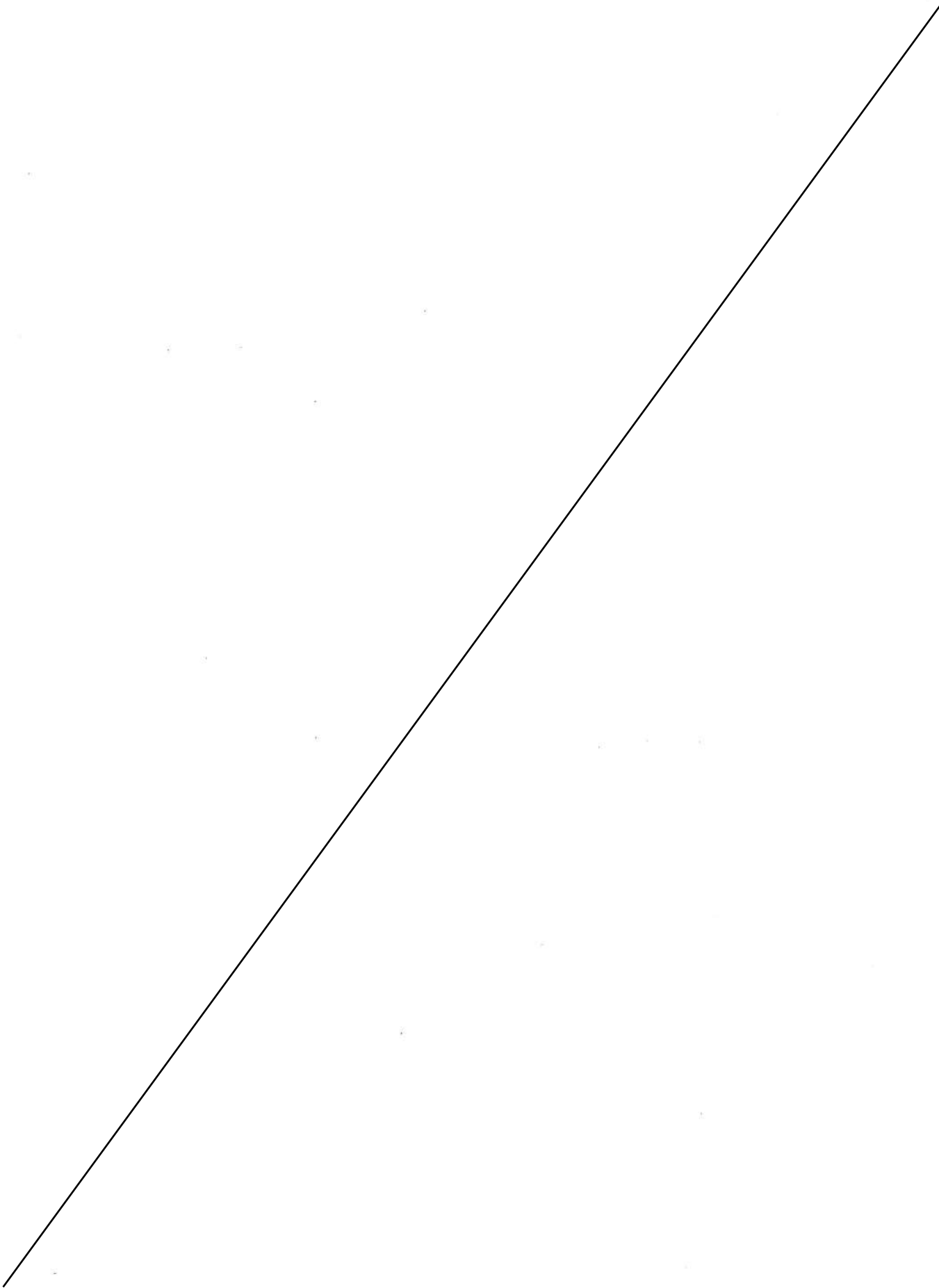
Yours Sincerely,


(Vijai N.)
Member Secretary,
SEIAA, Rajasthan

Copy to the Special Secretary, Department of Environment, Govt. of Rajasthan


Member Secretary,
SEIAA, Rajasthan


26-2
Ms. Arpita
Pl. discuss.





Government of India
Ministry of Environment, Forest and Climate Change
State Level Environment Impact Assessment Authority
(SEIAA), RAJASTHAN

Email: seiaams2021@gmail.com



Note in compliance of NMCG D.O. No L-25012(11)/27/2024-LME NMCG dated 27.01.2026 in the matter of OA No. 350/2024 (Amit Kumar Vs Union of India & Ors. before Hon'ble NGT Principal Bench, New Delhi

In compliance with NMCG D.O. No L-25012(11)/27/2024-LME NMCG dated January 27, 2026, regarding OA No. 350/2024 (Amit Kumar Vs Union of India & Ors.) pending before the National Green Tribunal (NGT) Principal Bench, the following note outlines the regulatory framework and current status of environmental clearances in the **Kasawati River** area of Sikar District:

1. Regulatory Framework & Mandate

Authority Constitution: The Ministry of Environment, Forest & Climate Change (MoEF&CC) constitutes the State Environment Impact Assessment Authority (SEIAA) and State Environment Appraisal Committee (SEAC) for three-year tenures. The current (sixth) bodies were notified on **December 10, 2024**.

Project Appraisal: Mining proposals (Item 1(a) of the EIA Notification, 2006) are categorized as B1 or B2. The SEAC performs technical screening—evaluating mining plans, District Survey Reports (DSR), and wildlife proximity—before recommending approval or rejection to SEIAA.

Exclusions: Stone crushers are not governed by the EIA Notification, 2006. They operate under the Consent Mechanism (Consent to Establish/Operate) of the Air and Water Acts, managed by the **State Pollution Control Board (SPCB)**.

Post-EC Monitoring: The responsibility for ensuring compliance with Environmental Clearance (EC) conditions—such as greenbelt creation and pollution control—rests with the **SPCB** and the Integrated Regional Office of MoEF&CC, not SEIAA.

Status of Environmental Clearances around Kasawati River Area, Sikar District:

As per information provided by Assistant Mining Engineer, Kotputli there are 4 mining Leases located nearby Kasawati River Area. Environment Clearance has been granted to mining leases, detail is available as follows:-



Government of India
Ministry of Environment, Forest and Climate Change
State Level Environment Impact Assessment Authority
(SEIAA), RAJASTHAN

Email: seiaams2021@gmail.com



S. No.	Lease No	Lessee Name	Mineral Name	Registration Date	Total Area	Village/ Tehsil/ District	Office Address	EC Status
1	ML/91/1993	Satyapal Dahiya	Limestone	07-Oct-95	5	Devta / Kotputli / Kotputli-Behror	Near Bus Stand Rewari Road, Narnoul (Hr) (Narnaul, Mahendragarh, Haryana)	EC Granted (DEIAA)
2	ML/63/1999	Shri Sahaj Bharti Mines	Marble	28-May-90	1	Deota / Kotputli / Kotputli-Behror	C/O- Mahaveer Yadav, Devta, Kotputli, Jaipur Rajasthan- 303105	EC Granted (SEIAA)
3	ML/52/1997	Subhas Meena	Marble	06-Oct-87	0.7	Devata / Kotputli/ Kotputli-Behror	Paneda Tehsil Kotputli Distt. Jaipur (Kotputli, Kotputli-Behror, Rajasthan)	EC Granted (SEIAA)
4	ML/193/1991	Ms Kasawati Lime Stone And Marbal Pvt. Ltd	Limestone	29-Mar-93	4.71	Banar / Kotputli / Kotputli-Behror	131 Barkat Nagar Tonk Fatak Jaipur. (Jaipur, Jaipur, Rajasthan)	EC Granted (SEIAA)

Further Mining Engineer, Sikar has submitted DSR of Sikar District, as per the information provided in DSR summary of details of Environment Clearance is as follows:

S. No	SEIAA Details	As per direction of NGT, details of EC Reappraised by SEIAA, Rajasthan for the mining leases located in Neemkathana Area	Details of fresh EC granted in Neemkathana Area
1	5 th SEIAA	46	25
2	6 th SEIAA	116	1
3	Old SEIAA	-	77

Hij
 Member Secretary,
 SEIAA, Rajasthan

934

22

Regarding Submission of the pending reports of NGT O.A No. 350/2024 (PB) from WRD, SDO, AME (Mines) departments for further necessary action.

Annexure - 4

RO RSPCB Sikar <rorpcb.sikar@gmail.com >

Fri, 30 Jan 2026 9:29:15 PM +0530

To "arpita.kumari"<arpita.kumari@govcontractor.in>

Sir,

Please find the information and reports as per direction received from NMCG and meeting minutes dated 12.01.2026

a. As per affidavit dated 05.07.2024 pending information are enclosed as Annexure - A

b. Results of water sample enclosed at Annexure - B, which are collected from two locations :

i. S1 :- Raipur Patan Dham, Village - Khariya, Tehsil - Patan, District Sikar.

ii. S2 :- Kasawati river anicate village - Kachera, Tehsil - Patan, District Sikar.

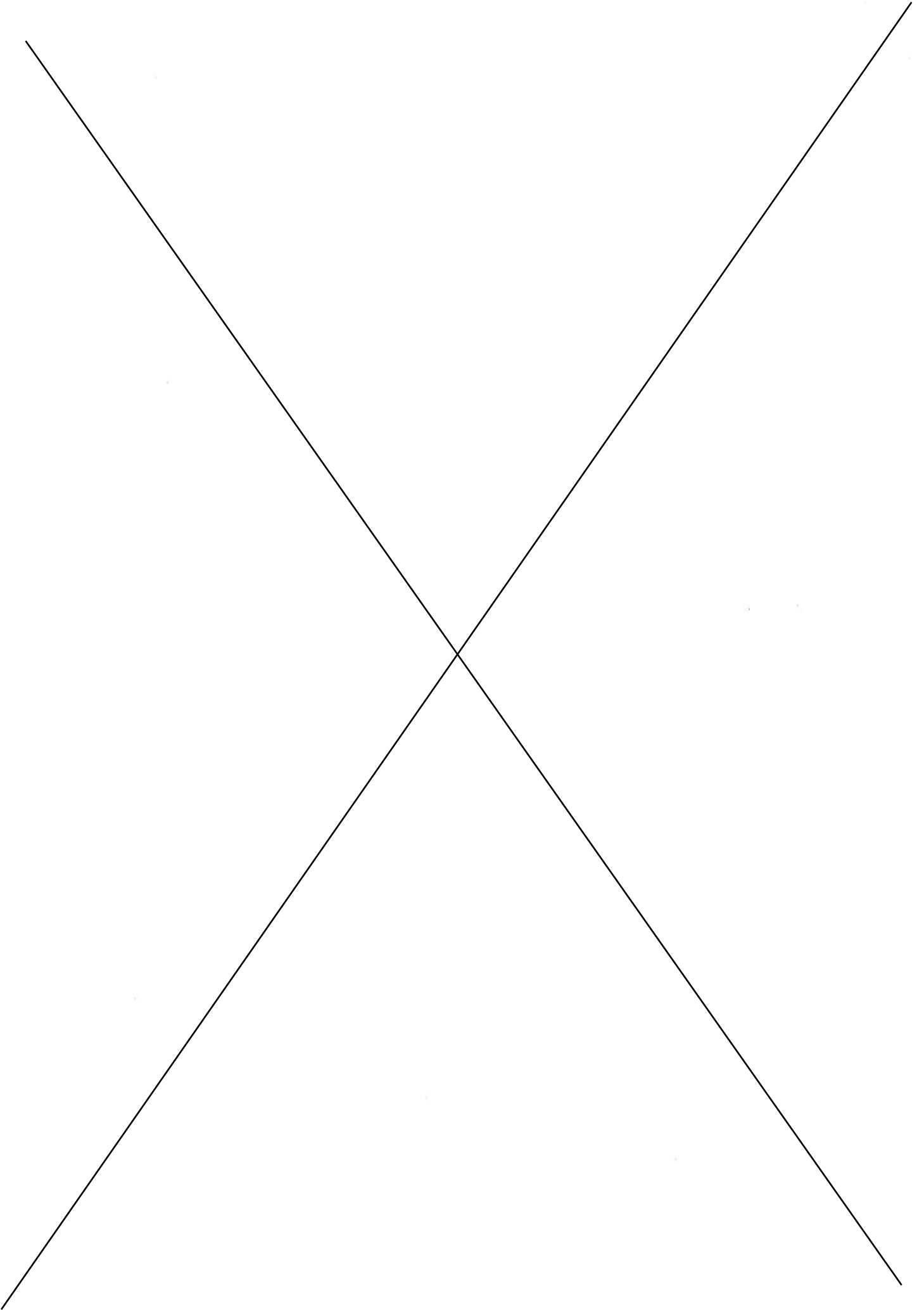
With Regards & Thanks

Regional Officer
Regional Office Sikar



2 Attachment(s)

935

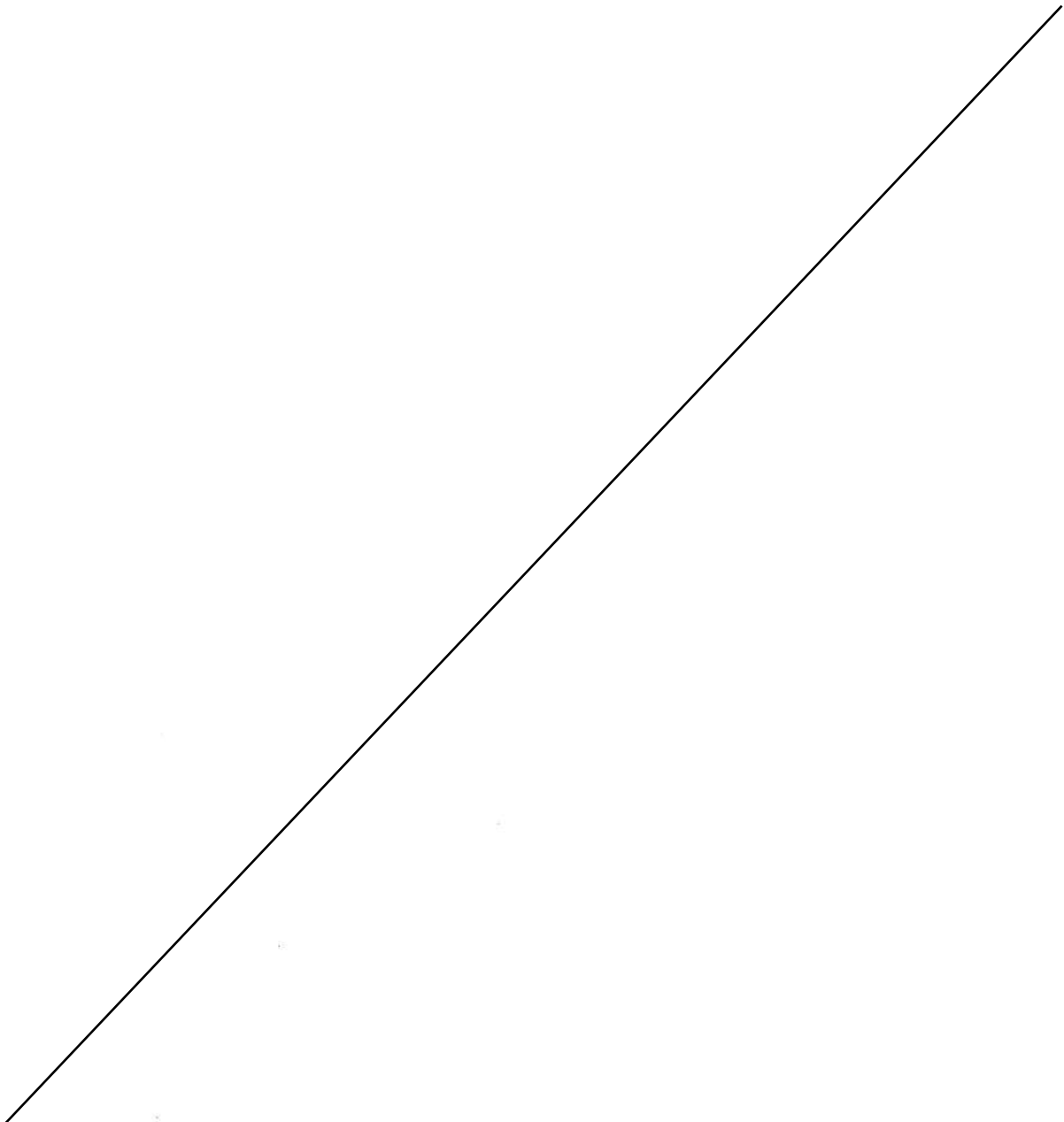


936

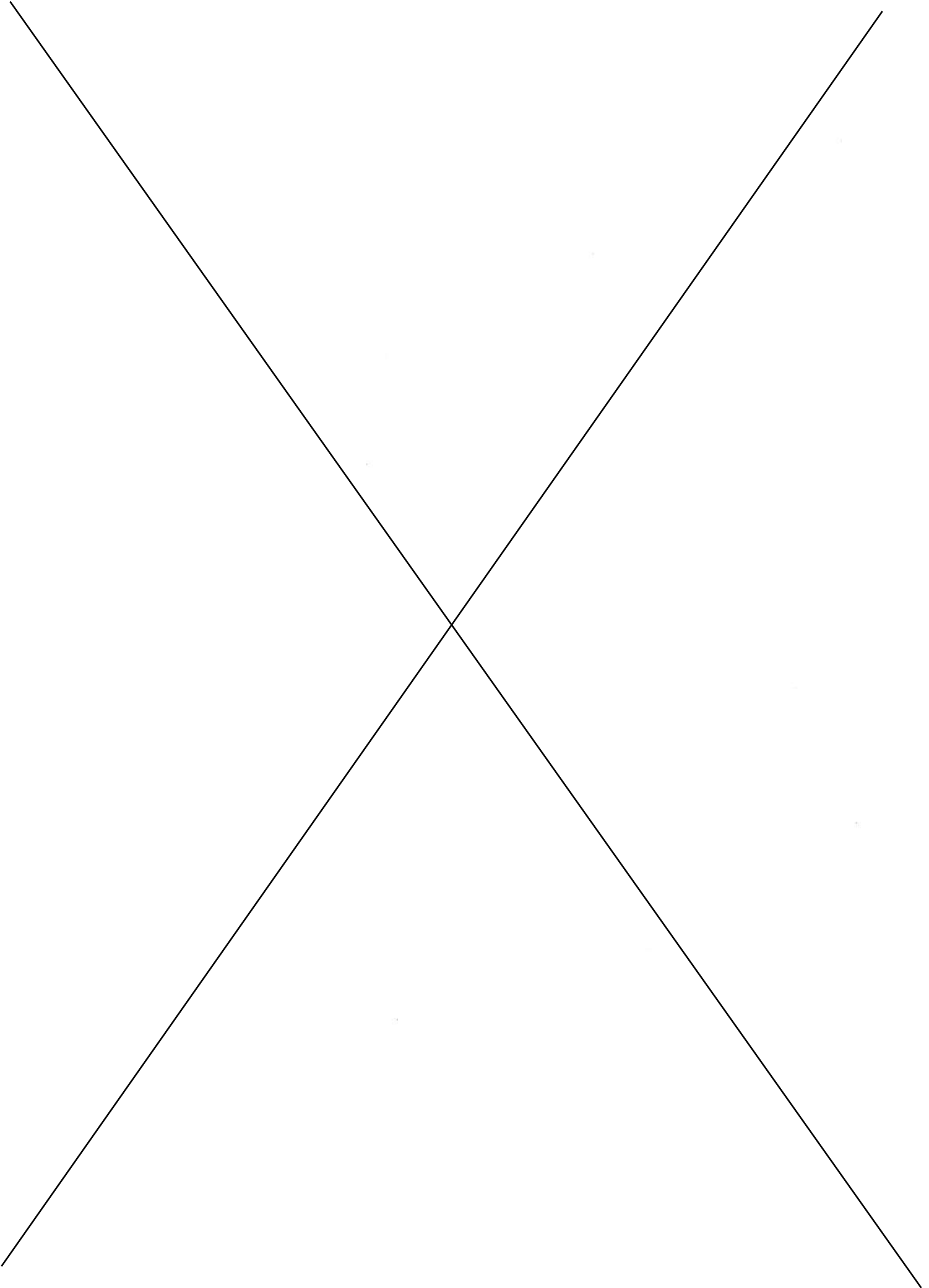
23

Annex-B.pdf
2.2 MB

Annex.-A.pdf
7.4 MB



937



राजस्थान-सरकार

कार्यालय उपखण्ड अधिकारी नीमकाथाना जिला नीमकाथाना (राज.)

क्रमांक :- पीए/2024/225

दिनांक :- 09/09/2024

श्रीमान् जिला कलक्टर महोदय
नीमकाथाना

विषय :- माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली, पकरण संख्या 350/2024, अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य
संदर्भ :- श्रीमान् के कार्यालय आदेश राजस्व/2024/702-706 दिनांक 31.05.2024

उपरोक्त प्रासांगिक विषयान्तर्गत निवेदन है कि माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली, पकरण संख्या 350/2024, अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य में दायर वाद में रेस्पॉण्डेंट संख्या 09 (जिला कलक्टर एवं जिला मजिस्ट्रेट नीमकाथाना) की ओर से जवाब बिन्दुवार निम्न प्रकार है :-

- वाद में उल्लेखित कसावती नदी जो कि वर्षाती नदी है का उद्गम नीमकाथाना तहसील के नीमोद गांव की पहाड़ियों में बताया गया है जहां से एक छोटे वर्षाती नाले के रूप में प्रवाहित होती है।
- प्रथम भू-प्रबन्ध कार्यवाही 1950-55 से राजस्व रिकॉर्ड जमाबन्दी में राजस्व ग्राम निमोद, खड़गबीजपुर में उद्गम स्थल का अंकन नदी/नाला के रूप में रिकॉर्ड दर्ज नहीं थे लेकिन राजस्व ग्राम भराला में गै.मु.नाला रिकॉर्ड दर्ज है। (प्रति संलग्न है)
- द्वितीय भू-प्रबन्ध कार्यवाही 2003-04 में भी राजस्व ग्राम निमोद खड़गबीजपुर में करावती नदी के उद्गम स्थल का राजस्व रिकॉर्ड में नदी/नाला के रूप में अंकन नहीं है। लेकिन राजस्व ग्राम भराला में खसरा नम्बर 717/598, 718/598, 719/598 किस्म गै.मु. नाला राजस्व रिकॉर्ड दर्ज है। (प्रति संलग्न है)
- तथाकथित कासावती नदी ग्राम निमोद पटवार मण्डल खादरा के खसरा नम्बर 1034 किस्म गै.मु.रास्ता के रूप में राजस्व रिकॉर्ड में दर्ज है उक्त खसरा नम्बर के आसपास सिवायचक एवं खातेदारी भूमि है। चूंकि राजस्व रिकॉर्ड में कहीं भी किस्म नदी/नाला दर्ज नहीं है। परन्तु राजस्व रिकॉर्ड में उक्त गै.मु.रास्तों से वर्षाकाल में पहाड़ों के बीच स्थित होने के कारण वर्षा का पानी बहकर आता है। यह गै.मु.रास्ते आस-पास बने क्रेसर जोन एवं खनन क्षेत्र के मध्य एवं साईड से आता है। उक्त बहाव क्षेत्र में क्रेसर चालको द्वारा कई बार अपशिष्ट डालकर अवरुद्ध किया जाता रहा है। जिसे समय-समय पर नोटिस देकर हटवाया जाता रहा है।

(राजवीर सिंह यादव)
उपखण्ड अधिकारी
नीमकाथाना (राज.)

- ग्राम खड़गबीजपुर पटवार हल्का दरीवा में खसरा नम्बर 756 / 134 किस्म गै.मु.पहाड़ है। राजस्व रिकार्ड में कही भी नदी/नाला दर्ज नहीं है। वर्तमान में इसकी आकृति नाले जैसी है तथा इस बहाव क्षेत्र में किसी प्रकार का अवरोध नहीं है।
- ग्राम भराला पटवार हल्का महावा में स्थित खसरा नम्बर 717 / 598, 719 / 598 किस्म गै.मु. नाला तथा खसरा नहीं 718 / 598 किस्म गै.मु.सड़क है। वर्तमान में मौके पर 718 / 598 में रपट डालकर पुलिस बनाया हुआ है जिससे बहाव क्षेत्र अवरुद्ध नहीं है। खसरा नम्बर 717 / 598, 719 / 598 किस्म गै.मु. नाला खातेदारी में दर्ज रिकार्ड है। जिसकी खातेदारी सांवतराम पुत्र मायराम जाति माली खातेदारी दर्ज रिकार्ड है जिसमें किसी प्रकार का अवरोध नहीं है। खातेदारी में स्थित उक्त नाला आगे चलकर खसरा नम्बर 588, 589, 590 किस्म गै. मु.नदी में जाकर मिलता है।
- सारतः राजस्व रिकार्ड में राजस्व ग्राम निमोद, खड़गबीजपुर में कही भी नदी नाला दर्ज रिकार्ड नहीं है तथा मौके पर निरीक्षण से ज्ञात होता है कि पहाड़ों के बीच स्थित गै.मु.रास्ता, गै.मु.पहाड़ तथा खातेदारी भूमियों में बहाव क्षेत्र बना हुआ है।
- राजस्व ग्राम निमोद, खड़गबीजपुर के बाद राजस्व ग्राम भगेश्वर के खसरा नम्बर 305 किस्म गै.मु.नला , 325 किस्म गै.मु.नला, 411 किस्म गै.मु.नला तथा 831 किस्म गै.मु.नदी, राजस्व ग्राम नाथूवाला के खसरा नम्बर 152, 165, 190, 77, 79, 98 एवं 124 समस्त किस्म गै.मु. नदी, राजस्व ग्राम हेमराजपुरा के खसरा नम्बर 1 एवं 592 किस्म गै.मु.नदी तथा ग्राम रायपुर पाटन में खसरा नम्बर 30, 32, 39 किस्म गै.मु.नदी में से वर्षा के समय पानी प्रवाहित होता हुआ रायपुर पाटन बांध में मिलता है। उपरोक्त सभी खसरा नम्बरों में प्रवाहित होने वाली कांसावती नदी के बहाव क्षेत्र में किसी प्रकार का अवरोध नहीं है तथा पानी बिना किसी रुकावट के रायपुर पाटन बांध तक जाता है।
- रायपुर पाटन बांध में पानी तहसील नीमकाथाना एवं पाटन के अनेक पहाड़ी क्षेत्रों से नालों के रूप में आता है तथा बांध में आँवर फलो होने पर कासावती नदी के रूप में तहसील पाटन के पटवार मण्डल रायपुर पाटन, राजपुरा, हसामपुर, छाजा की नांगल, बल्लूपुरा, रामसिंहपुरा, बेगा की नांगल, मौदूका, दलपतपुरा होते हुये हरीयाणा राज्य की सीमा में प्रवेश कर जाती है।


विशेष कथन :- उपखण्ड नीमकाथाना के राजस्व ग्राम निमोद, भराला, महावा, खड़गबीजपुर, दरीवा आदि में स्थित अरावली की पहाड़ीयों से वर्षा के समय छोटे-छोटे नालों के रूप में पानी यहकर रायपुर बांध में जाता है तथा रायपुर बांध के आँवर फलो होने पर कासावती नदी के रूप में तहसील पाटन के पटवार मण्डल रायपुर पाटन, राजपुरा, हसामपुर, छाजा की नांगल, बल्लूपुरा, रामसिंहपुरा, बेगा की नांगल, मौदूका, दलपतपुरा होते हुये हरीयाणा राज्य की सीमा में प्रवेश कर जाती है। उपरोक्त बहाव क्षेत्र में राजस्व रिकार्ड में स्थित गै.मु.नाला, गै.मु.नदी एवं गै. मु.बांध आदि में किसी प्रकार का स्थाई अतिक्रमण अथवा स्थाई अवरोध नहीं है। वर्तमान मानसून के समय में भी उपरोक्त बहाव क्षेत्र में कही भी पानी का अवरोध एवं रुकावट नहीं पाया गया



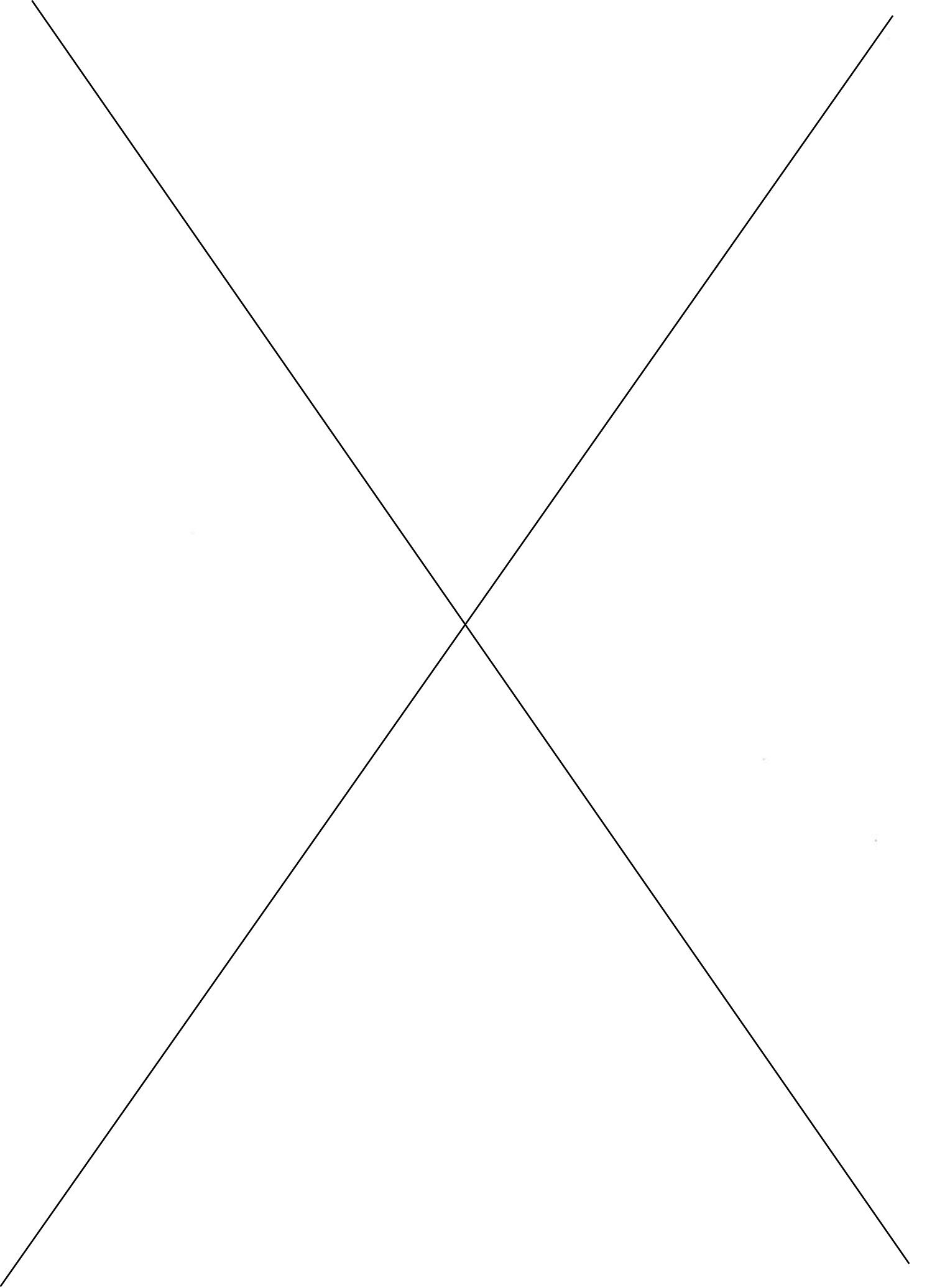
(राजवीर सिंह यादव)
उपखण्ड अधिकारी
नीमकाथाना (राज.)

है। कसावती एक वर्षाती नदी है जिसमें मानसून के समय में ही पानी आता है। पिछले कुछ वर्षों से वर्षा कम होने के चलते कसावती नदी का प्रवाह क्षेत्र सीमित हो गया है।

रिपोर्ट श्रीमान की सेवाओं सादर प्रेषित है।


(राजवीर सिंह यादव)
उपखण्ड अधिकारी
नीमकाथाना (राज.)

941



राजस्थान-सरकार

कार्यालय सहायक खनि अभियन्ता, खान एवं भू-विज्ञान विभाग, नीमकाथाना

दूरभाष व फ़ैक्स: 01574-231810

E-mail:- ame.neemkathana@rajasthan.gov.in

क्रमांक: सखअ/नीम/विविध/एन.जी.टी./2024/2888

दिनांक: 09.07.2024

प्रेषित:-

क्षेत्रीय अधिकारी

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, सीकर।

विषय:- माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली, प्रकरण संख्या-350/2024, अमित कुमार एवं अन्य बनाम यूनियन ऑफ इण्डिया एवं अन्य।

प्रसंग:- आपका पत्रांक 200 दिनांक 07.05.2024।

महोदय,

उपरोक्त विषयान्तर्गत दिनांक 05.07.2024 (प्रति संलग्न) को WRD के सहायक अभियंता, एस.डी.एम. नीमकाथाना, तहसीलदार पाटन व हल्का पटवारी की टीम के साथ निमोद गांव की तरफ से माईनिंग व केशर जोन के साथ बहने वाले प्राकृतिक जल प्रवाह के उद्गम स्थल से नीमकाथाना कोटपूतली मार्ग तक प्रवाह क्षेत्र का निरीक्षण किया गया तो पाया गया की पिछले दिनों हुई तेज बारिश का पानी कहीं नहीं रुका है एवं निर्बाध रूप से प्रवाहित होकर निकल चुका है। मौके पर किसी भी खनन प्रदूषण के कारण व केशर यूनिट के कारण पानी के प्रवाह में कोई रुकावट नहीं होना पाया गया। मौके पर टीम के द्वारा केशर यूनिट संचालकों को प्रवाह क्षेत्र में मलबा इत्यादि डालकर रास्ता अवरुद्ध नहीं करने हेतु भी निर्देशित किया गया। मौके पर टीम के साथ निरीक्षण में इस प्राकृतिक पानी के प्रवाह में कहीं भी रुकावट होना नहीं पाया गया, सूचनार्थ एवं आगामी कार्यवाही हेतु प्रेषित है।

संलग्न:- उपरोक्तानुसार।

भवदीय

(अशोक वर्मा) 9/7/24

सहायक खनि अभियन्ता
नीमकाथाना

०८/७/२४

कार्यालय सहायक अभियंता जल संसाधन उपखण्ड, नीमकाथाना

क्रमांक :- 734

दिनांक:- 12/2/2025

श्रीमान क्षेत्रीय अधिकारी
राजस्थान प्रदूषण नियंत्रण बोर्ड
सीकर।

विषय:- माननीय राष्ट्रीय प्राधिकरण, नई दिल्ली, प्रकरण संख्या 350/2024 अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य।

प्रसंग:-आपके कार्यालय पत्रांक राप्रनिम/क्षे.का./सीकर/सामा-275/2024-25/222 दिनांक 14.05.2024 एवं क्षे.का.-सीकर/रा.प्र.नि.म./सामान्य-275 /2666 दिनांक 06.02.2025 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत एवं प्रासंगिक पत्र के क्रम में निवेदन है कि माननीय राष्ट्रीय प्राधिकरण नई दिल्ली प्रकरण सं. 350/2024 अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य दर्शाया हुआ है जोकि कासावती नदी के बहाव क्षेत्र अतिक्रमण से संबंधित है।

आपके प्रासंगिक पत्र क्षे.का./सीकर/ सामा.-275/2024-25/222 दिनांक 14.05.2024 द्वारा इस कार्यालय द्वारा जारी नोटिसो पर दोषी इकाइयों द्वारा किये गये अतिक्रमण की वर्तमान स्थिति एवं इनके विरुद्ध की गई कार्यवाही से इस कार्यालय को अवगत कराने हेतु लिखा गया था, इसी क्रम में श्रीमान अधिशाषी अभियन्ता जल संसाधन खण्ड सीकर के पत्रांक 570 दिनांक 21.06.2024 द्वारा उपरोक्त सूचना मांगी गयी थी, जिसके फलस्वरूप उपरोक्त समस्त प्रकरण की जांच हेतु 06.07.2024 को निरीक्षण कर समस्त प्रकरण की विस्तृत तथ्यात्मक रिपोर्ट सूचनार्थ एवं अग्रिम कार्यवाही हेतु प्रकरण इस कार्यालय के पत्रांक 202 दिनांक 10.07.2024 को श्रीमान अधिशाषी अभियन्ता जल संसाधन खण्ड सीकर को भिजवायी जा चुकी है जिसके आधार पर श्रीमान अधिशाषी अभियन्ता जल संसाधन खण्ड सीकर द्वारा माननीय राष्ट्रीय प्राधिकरण नई दिल्ली प्रकरण सं. 350/2024 अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य प्रकरण में माननीय राष्ट्रीय प्राधिकरण न्यायालय में इस विभाग द्वारा जवाब प्रस्तुत कर दिया गया है।

अतः श्रीमानजी उक्त प्रकरण के संबंध में अनुपालना रिपोर्ट आपको अवलोकनार्थ भिजवायी जा रही है। अतः श्रीमानजी उक्त प्रकरण की तथ्यात्मक रिपोर्ट सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

संलग्न:- उपरोक्तानुसार।

Saini
सहायक अभियंता
जल संसाधन उपखण्ड
नीमकाथाना।

कार्यालय अधिशाषी अभियन्ता जल संसाधन खण्ड, सीकर।

क्रमांक:- 570

दिनांक:- 21/06/2024

सहायक अभियन्ता

जल संसाधन उपखण्ड नीमकाथाना

विषय:- माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली प्रकरण संख्या 350/2024, अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य।

उपरोक्त विषयान्तर्गत लेख है कि माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली के समक्ष 350/2024, अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य दर्ज हुआ है जोकि कांसावती नदी के बहाव क्षेत्र में अतिक्रमण से संबंधित है। उक्त याचिका में संलग्नक के अनुसार आप द्वारा कांसावती नदी में विभिन्न स्टोन क्रेशर/ईकाईयों द्वारा किये गये अतिक्रमण पर नोटिस जारी किये गये हैं। अतः आप द्वारा जारी नोटिसों पर दोषी ईकाईयों द्वारा किये गये अतिक्रमण की वर्तमान स्थिति एवं उनके विरुद्ध की गई कार्यवाही से इस कार्यालय को अतिशीघ्र अवगत करावें।

अधिशाषी अभियन्ता
जल संसाधन खण्ड सीकर

कार्यालय अधिशाषी अभियन्ता जल संसाधन खण्ड, सीकर।

क्रमांक:- 2283

दिनांक:- 11/12/2025

श्रीमान क्षेत्रीय अधिकारी

राजस्थान प्रदूषण नियंत्रण बोर्ड

सीकर।

विषय:- माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली, प्रकरण संख्या 350/2024, अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य।

प्रसंग:- आपका कार्यालय पत्रांक क्षे.का.-सीकर/रा.प्र.नि.म./सामान्य-275/2663 दिनांक 31.12.2024

महोदय,

उपरोक्त विषयान्तर्गत एवं प्रासंगिक पत्र के क्रम में निवेदन है कि माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली, प्रकरण संख्या 350/2024, अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य प्रकरण में माननीय राष्ट्रीय हरित प्राधिकरण न्यायालय में इस विभाग द्वारा जवाबदावा प्रस्तुत कर दिया गया है एवं माननीय न्यायालय द्वारा उक्त प्रकरण में निर्णय पारित होने पर निर्देशानुसार आवश्यक कार्यवाही की जायेगी। सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

अधिशाषी अभियन्ता
जल संसाधन खण्ड सीकर

[Type text]

सहायक अभियंता जलसंसाधन उपखण्ड, नीमकाथाना

दिनांक:- 10.07.24

क्रमांक :- 202

श्रीमान् अधिशाषी अभियंता
जल संसाधन खण्ड, शीकर

विषय:-माननीय राष्ट्रीय प्राधिकरण, नई दिल्ली प्रकरण 350/2024 अमित कुमार एवं अन्य
बनाम युनियन ऑफ इण्डिया एवं अन्य
प्रसंग:-आपके कार्यालय के पत्र 570 दिनांक 21.06.24 के सम्बन्ध में।

महोदय,

उपरोक्त विषयान्तर्गत एवं प्रासंगिक पत्र के क्रम में निवेदन है कि माननीय राष्ट्रीय प्राधिकरण नई दिल्ली प्रकरण सं 350/2024 अमित कुमार एवं अन्य बनाम युनियन ऑफ इण्डिया एवं अन्य दर्शाया हुआ है जोकि कासावती नदी के बहाव क्षेत्र अतिक्रमण से सम्बन्धित है।

उक्त OA के साथ संलग्न विभाग द्वारा दिये गये नोटिसों के संदर्भ में निवेदन है कि बहाव क्षेत्र के नजदीक कैप स्टोन क्रेशर, आर. के क्रेशर कम्पनी, गावड़ी सिलिका प्रा.लि., भवानी स्टोन क्रेशर्स, कृष्णा ग्रीट उद्योग व लक्ष्मी नारायण क्रेशर जीर की घाटी में स्थित है, सभी नदी के केचमेंट एरिया में स्थित है। तत्समय उक्त सभी स्टोन क्रेशर को इस कार्यालय द्वारा पूर्व में जारी नोटिस के संदर्भ में अधोहस्ताक्षरकर्ता एवं खनिज विभाग के प्रतिनिधि श्री अमीचंद दुहारिया सहायक खनिज अभियंता नीमकाथाना, राजस्व विभाग के प्रतिनिधि श्री झुझाराम सेनी भू-अभिलेख निरीक्षक द्वारा संयुक्त निरीक्षण किया गया, जिसके दौरान उक्त सभी क्रेशर खातेदारी में स्थापित पायी गई तथा इनके द्वारा अपशिष्ट स्टोन/मलबा नदी के बहाव क्षेत्र में पाया गया जिसको मौके पर ही क्रेशर संचालकों के द्वारा हटावा दिया गया था, जिसकी मौका रिपोर्ट संलग्न है।

आपके निर्देशानुसार पुनः कासावती नदी के बहाव क्षेत्र की जांच हेतु दिनांक 06.07.2024 को अधोहस्ताक्षरकर्ता एवं अब्दुल कयूम कनिष्ठ अभियंता द्वारा नदी के बहाव/केचमेंट एरिया का निरीक्षण किया गया, कासावती नदी के बहाव क्षेत्र में अतिक्रमण करने एवं अपशिष्ट डालने वाले स्टोन क्रेशर माईन्स की वस्तुस्थिति/तथ्यात्मक रिपोर्ट निम्नानुसार प्रस्तुत है:-

कासावती नदी के बहाव क्षेत्र के नजदीक कैप स्टोन क्रेशर आर. के क्रेशर कम्पनी, गावड़ी सिलिका प्रा.लि., भवानी स्टोन क्रेशर्स व लक्ष्मी नारायण क्रेशर नदी के केचमेंट एरिया/बहाव क्षेत्र जीर की घाटी में स्थित है, उक्त सभी क्रेशर बहाव क्षेत्र में खातेदारी की निजी भूमि में स्थित है वर्तमान समय में उक्त स्टोन क्रेशरों/इकाईयों के द्वारा वर्तमान स्थिति में बहाव क्षेत्र/नाला में अतिक्रमण से अवरुद्ध नहीं है।

उक्त प्रकारण में क्रेशर युनिट संचालकों को बहाव क्षेत्र/प्रवाह क्षेत्र में मलबा/अपशिष्ट इत्यादि डालकर अवरुद्ध नहीं करने हेतु निर्देशित किया गया। बहाव क्षेत्र में अतिक्रमण हटाने की कार्यवाही पूर्व में संयुक्त निरीक्षण की मौका रिपोर्ट संलग्न है।

जीर की घाटी का प्राकृतिक नाला का पानी नदी में सहायक नाले के रूप में मिलता है तथा कासावती नदी के केचमेंट एरिया में आता है।

वर्तमान में कासावती नदी का बहाव क्षेत्र/नाला में अतिक्रमण व अपशिष्ट से अवरुद्ध नहीं है।

अतः श्रीमान्जी उक्त प्रकरण की तथ्यात्मक रिपोर्ट सूचनार्थ एवम् अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

संलग्न :-उपरोक्तानुसार

(11321)

सहायक अभियंता
जल संसाधन उपखण्ड
नीमकाथाना

गण्ड मौजा रिपोर्ट

उक्त नदी का स्वरूप को शोभा तन्वीलदार जी के आदेश के अनुसार 05/01/51 और 05/01/51 की पालना में यथासंभव पर्यटन क्षेत्रों व रामपुर पाटन के साथ कासावती नदी के बहाव क्षेत्र में अतिवृष्टि की जांच बाबत पहुँचा। उक्त कासावती नदी ग्राम भगेश्वर से शुरू होकर ग्राम नाथूवाला, हेमराजपुरा, रामपुर पाटन से गुजरती हुई रामपुर पाटन बाँध में मिलती है। उक्त कासावती नदी का ग्राम भगेश्वर में ख.नं. 305, 325, 322, 311, 312, 331 ग्राम नाथूवाला में ख.नं. 124, 151, 152, 165, 190, 298, 98, 124 ग्राम हेमराजपुरा में ख.नं. 1, 592, ~~593/838~~ तथा ग्राम रामपुर पाटन में ख.नं. 30, 32, 39 में से गुजरती हुई रामपुर-पाटन बाँध में मिलती है। उक्त ख.नं. का मौका देखा गया जिसमें कासावती नदी के बहाव क्षेत्र में किसी प्रकार का अवरोध नहीं तथा पानी बिना किसी रुकावट के रामपुर-पाटन बाँध तक जाता है। उक्त नदी के बहाव क्षेत्र में वर्तमान में किसी प्रकार का पम्प अतिवृष्टि नहीं है, बाँध में ओवरफ्लो होने पर पानी पटवार मण्डल रामपुर पाटन, धान्धेला, प.भ. राजपुरा, हसाभपुर, छाजा व नांगल, बल्लुपुरा, रामसिंहपुरा, केगा की नांगल, मोडुका होते हुए हरियाणा राज्य की सीमा में प्रवेश कर जाती है।

की सेवा में सादर स्तुति है। रिपोर्ट शोभान जो

ज.सि. वि.सं.
 प्र.सं. तमकुलाना
 1.5.51
 1.5.51
 1.5.51

मरी के आग पाग के मनन पाठे जरीज सेवा पाग - सीकर
 होकर प्रभावशील है। M. No. 116/10, 363/04, 364/04, 699/10, 692/10
 693/10 समेत अधिविधि जादेवाही-श्री-गे. M. No. 363/04-कले समरी इति
 नौ लीज आवेदित है जो अधिविधायी है। कायस्थ-विधायी के संवत्सा
 उक्त एवं शानन परगना सी-गे श्री-मोना विधायी के अनुसार तद्विधीन
 अर्थ-शानन शोभा-नदी-पाया गया। मोना विधायी के अनुसार M. No.
 693/10, 690/10 के पास शान का मलवा रखा हुआ पाया गया जिसे
 हराने के लिये पहायशी के अधिविधि को बुलाया जाकर 308 मरीन
 से शरी-आदिशरिगो) कर्मचारियों की उपस्थिति में मलवा हरामागला
 तथा अनिच्छा में आसावही नदी क्षेत्र में मलवा नहीं जाने हेतु
 पावन उच्छेदा गया। शरी-आदिशरिगो द्वारा कालवरी-नदी
 क्षेत्र में घुमकुर निरीक्षण किया गया तो कर्म गोपी लिखिका केरा
 के पहायशरिगो द्वारा नदी क्षेत्र के किनारे एक मलवा डाला हुआ पाया
 गया। मोठे पा ही केरा अधिविधि की उपेक्ष मजालन को बुलाकर
 रला एक ही मरीन से मलवा हटाया गया। इसके पश्चात् कायस्थ-नदी-मल
 क्षेत्र का आग बढ़ते हुए निरीक्षण किया गया, जिसमें नदी-नाला को
 सुदृढ़ करने व मिट्टी भरकर शाह बनाया गया जो खारकली-श्री-के
 खलरा नम्बर 662 के सामने-समय नम्बर 669 को मोठे पट (नाला) को सुदृढ़
 था। जिसको मोठे पा 308 मरीन की ससपरा से हरामा गया और नाबे
 को साफ किया गया। इस आदिशरिगो के पश्चात् आगे नदी-नाले का निरीक्षण
 करने पर नदी-नाले के किनारे के पास R. No. स्थान केरा के पहायशरिगो
 के पास मलवा डाला गया हुआ पाया गया। मोठे पा केरा के अधिविधि
 भी अमिल शर्मा को बुलाया गया। उनके द्वारा बताया गया कि
 दो दिवस में मलवा को हटा दिया जावेगा। आसावही-नदी-नाला के
 आदिशरिगो भाग में निरीक्षण के दौरान यह पाया गया कि नदी-नाला
 क्षेत्र साफ होना पाया गया। शक स्थान पर ही नाबे-नदी को सुदृढ़
 करते मिट्टी डालकर शाह बनाया हुआ था जिसमें 308 मरीन से
 मलवा हटाकर नाला-नदी क्षेत्र को साफ किया गया। भी केलाग-मीणा
 ने अपने उक्त अधिविधन में आसावही-नदी के तल्ल क्षेत्र में जीएसी
 मोठी के पास, मिमोद राजल्ल ग्राम क्षेत्रों में केरा के अर्थ-मिथिण
 कावट उल्लेख किया है। इस सम्बन्ध में निवेदन है कि मिमोद राजल्ल
 ग्राम नगरपालिका, जीमकाना की हीमा में क्षारा है। प्रावधानों के
 अनुसार नगरपालिका से भूमि उपयोग परिकल्पना (लैण्ड यूज प्लान) के
 जान के पश्चात् ही उपर्युक्त विधेयण मण्डल द्वारा उनके प्रावधानों
 अनुसार कार्य स्थापना। किंवा लेनालन की अनुमति के पश्चात् ही केरा

ना 2 शी ~~अर्थ~~ ~~श्री~~ ~~श्री~~ ~~श्री~~ P. 10

संयोजन स्थापित किया जा सकता है। नगरपालिका वीमा के वरत
 राजस्व विभाग की भी। नगरपालिका वीमा (लॉन्ड कनवर्जन) के वरत
 होने से नगरपालिका वीमा के वरत को का निर्माण किया जा सकता है।
 वरत विभाग द्वारा केंद्र स्थापना की किसी प्रकार की अनुमति
 नहीं दी जाती है। प्रमाण-पत्र पर खनन प्रस्तावों की जांच
 की जाती है। और उर्वर खनन पात्र होने पर निगमायुक्त अधिकारी
 की जांच। जो कि पर खनन प्रस्तावों के धारकों के प्रतिनिधियों के
 पास में प्रस्तावों के कासावरी नहीं। नाले में अविष्य में मसका
 डालकर इनकल्ट नहीं किया जावे। केंद्र प्रमिटेड ले जमानियर उनके
 लंचालन के लिये केंद्र के आगे प्रदूषण विचार नहीं ले जाई
 की जाती है। अतः धीमान में निवेदन है कि आप अपने वरत में
 जमानियर विभाग से आगे प्रमिटेड के एच की शर्तों की
 पालना नहीं करने पर निवेदन जावे। संयुक्त मंत्रालय रिपोर्ट
 में पर कनाई जाकर प्रस्ताव किया गये। राजस्व विभाग के
 अनुमात कामावरी नहीं। नाला राजस्व विभाग में दर्ज नहीं है।

17/1/23
 AEM/WRD

जि.सं. 17/1/23

17/1/23

17-01-2023
 Anurag Dutt
 Am E(LWS)

17/1/23

17/1/23

952
मौका रिपोर्ट

दिनांक 6.01.2026 को राष्ट्रीय स्वच्छ गंगा मिशन के द्वारा OA No. 350/2024 के संदर्भ में हाइवोर्ड मोड (Physical at NMCN office, New delhi and online) में सम्बन्धित विभाग C PCB, CDWA SIKAR, ADPM नीमकापाना, WRD, Mining dep., SETAA Jaipur और RO RSPCB SIKAR के साथ मिलीम आगेजित की गई। मिलीम के दौरान OA No. 350/2024 के संदर्भ में सम्बन्धित विभागों को दिशा-निर्देश दिये गये।

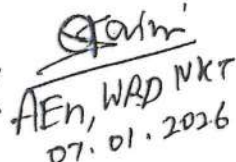
शिकायतकर्ता द्वारा OA No. 350/2024 में कुसावली नदी के पानी में यूरेनियम, अमोनिया, TDS etc. parameters को निश्चित मात्रा से ज्यादा बताया गया है जिसके सम्बन्ध में NMCN द्वारा निर्देश दिये गये रायपुर डैम एवं कुसावली नदी के पानी के नमूनों की जांच सामान्य पैरामीटर के साथ-साथ यूरेनियम, अमोनिया, TDS etc की भी जांच की जाये तथा जांच रिपोर्ट 15 दिन के अन्दर NMCN को प्रस्तुत करें।

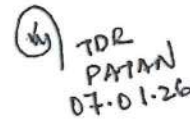
NMCN के दिशा निर्देशों की अनुपालना में दिनांक 07.01.2026 को मिलीमिंग विभाग, तहसीलदार पारन, WRD, विभाग के साथ तीन (03) नमूने जल के नमूने एकत्रित किये गये जिनका विवरण निम्नानुसार है -

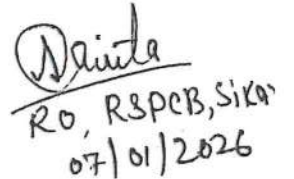
नमूना 1 - रायपुर पारन डैम ग्राम नाम - खासिया, पटवार हल्का - डोरन, तहसील-पारन (खसरा नं. 288) जिला-सीकर

नमूना 2 - खसरा नं. 76 में कुनदी गुप्त जाला वाला कुंडा ग्राम - काँचरेडा पटवार हल्का - रायपुर पारन, तहसील-पारन जिला-सीकर

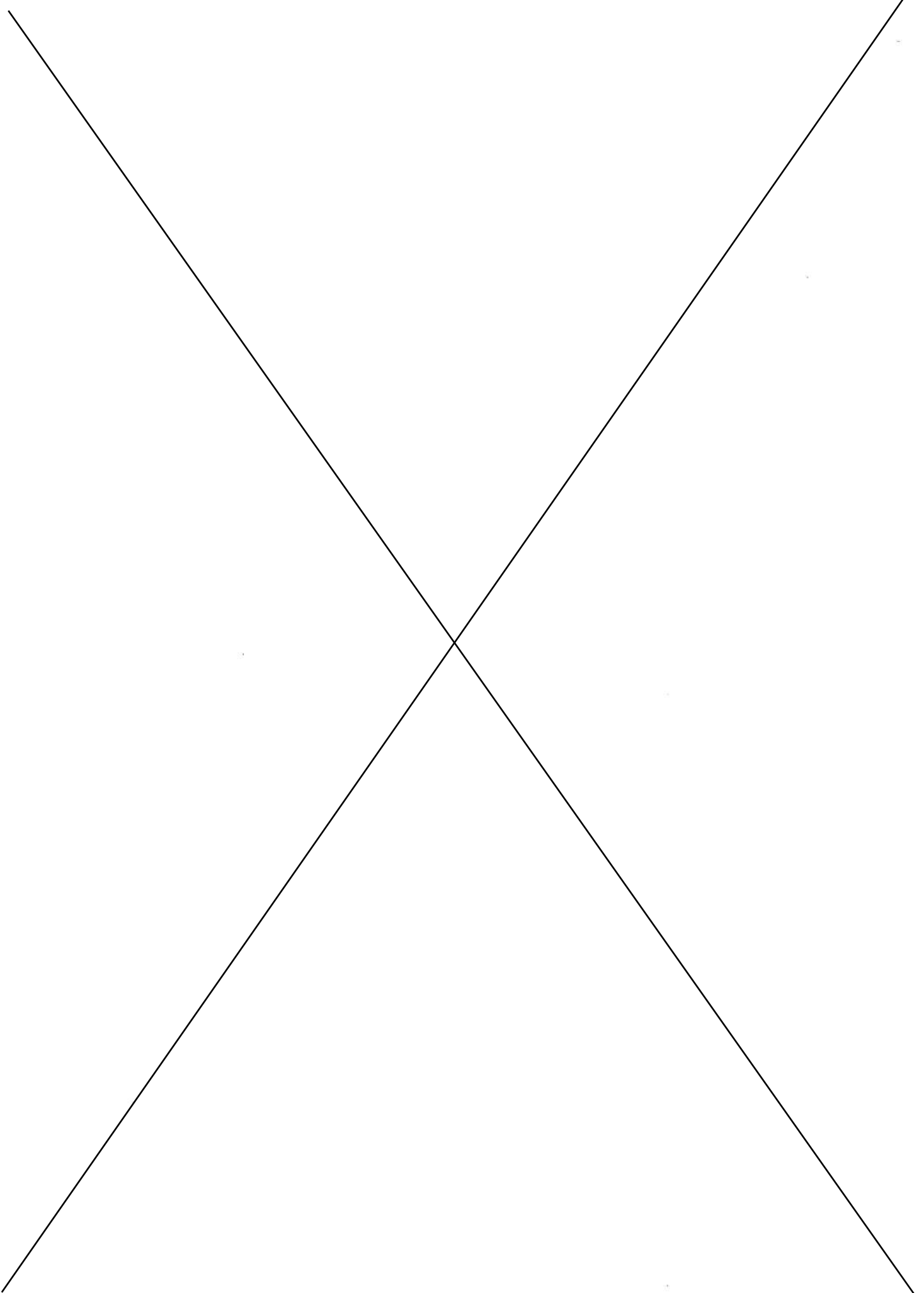

AEn, WRD NKT
07.01.2026


AEn, WRD NKT
07.01.2026


TOR PATAN
07.01.26


RO, RSPCB, SIKAR
07/01/2026

953



Reagarding Submission of the pending reports of NGT O.A No. 350/2024 (PB) from WRD, SDO, AME (Mines) departments for further necessary action.

<rorpcb.sikar@gmail.com >

Thu, 08 Jan 2026 11:01:56 AM +0530

To "Vaibhav Thakuria"<vaibhavthakuria@gmail.com>,"Registrar NGT, CZB, Bhopal" <ngtczbbho-mp@gov.in>,"HO RSPCB Legal" <legal.rpcb@gmail.com>,"arpita.kumari"<arpita.kumari@govcontractor.in>,"rg.ngt" <rg.ngt@nic.in>,"ps.dg"<ps.dg@nmcg.nic.in>

Tags Not in Contacts

Sir,
Please find the attachment.

With Regards & Thanks

**Regional Officer
Regional Office Sikar**



4 Attachment(s)

Kasawati Nadi Facutal report.pdf
419.4 KB

Kasawati Nadi AME Neem Ka ...
1.1 MB

kasawati nadi SDO.pdf
1 MB

Kasawati Nadi WRD.pdf
4.9 MB

about:blank

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : 26424

Report On : 15/01/2026

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 08/01/2026 from Shri Bhag Chand Yadav, SSO, Sikar ,RSPCB Sikar a sample of Water of Raipur Patan Dam , Village Khariya , Tehsil Patan, District Sikar Collected from Raipur Patan Dam at Khasra No. 288 (27.764436N 75.962358E) Collected on 07/01/2026. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 15/01/2026 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	Residual Chlorine as Cl mg/l	Not Traceable
3	Copper as Cu mg/l	Not Traceable
4	Zinc as Zn mg/l	0.085
5	Nickel as Ni mg/l	Not Traceable
6	Lead as Pb mg/l	Not Traceable
7	Total Chromium as Cr mg/l	Not Traceable
8	Iron as Fe mg/l	Not Traceable
9	Cadmium as Cd mg/l	Not Traceable
10	Phosphate (Total) as P mg/l	0.05
11	Fluoride as F mg/l	0.340
12	Faecal Coliform (MPN Technique) /100 ml	13
13	Total Coliform (MPN Technique) /100 ml	240
14	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : Intact

Signature valid

Digitally signed by Manoj Kumar Meena
Date: 2026.01.15 11:54:43 IST
Reason: SelfAttested
Location:



Signed This On 15/01/2026

Dr Manoj Kumar Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari, Jaipur-302

004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

Signature valid

Digitally signed by Manoj Kumar
Meena
Date: 2026.01.15 15:54:43 IST
Reason: Self Attested
Location:



FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : 26425

Report On : 15/01/2026

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 08/01/2026 from Shri Bhag Chand Yadav, SSO, Sikar ,RSPCB Sikar a sample of Water of Kasawati River Anicut , Jalavala Kua, Village Kachera , Tehsil- Patan, District Sikar Collected from Kasawati River Anicut at Khasra No. 276 (27.76045N 75.978579E) Collected on 07/01/2026. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 15/01/2026 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Ammonical Nitrogen as N mg/l	Not Traceable
2	Residual Chlorine as Cl mg/l	Not Traceable
3	Copper as Cu mg/l	Not Traceable
4	Zinc as Zn mg/l	0.129
5	Nickel as Ni mg/l	Not Traceable
6	Lead as Pb mg/l	Not Traceable
7	Total Chromium as Cr mg/l	Not Traceable
8	Iron as Fe mg/l	Not Traceable
9	Cadmium as Cd mg/l	Not Traceable
10	Phosphate (Total) as P mg/l	0.07
11	Fluoride as F mg/l	0.249
12	Faecal Coliform (MPN Technique) /100 ml	32
13	Total Coliform (MPN Technique) /100 ml	350
14	Total Kjeldahl Nitrogen (TKN) as N mg/l	Not Traceable

The condition of the seals, fastening and container on receipt was as follows : Intact

Signature valid

Digitally signed by Manoj Kumar Meena
 Date: 2026.01.15 11:54:25 IST
 Reason: Self Attested
 Location:

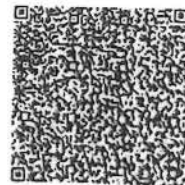


Signed This On 15/01/2026

Dr Manoj Kumar Meena
BOARD ANALYST
Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongari, Jaipur-302
004
Phone: 0141-5159648,5159607
Fax: 0141-5159665

Signature valid

Digitally signed by Manoj Kumar Meena
Date: 2026.01.15 11:54:25 IST
Reason: Self Attested
Location:





भारत सरकार GOVERNMENT OF INDIA
भाभा परमाणु अनुसंधान केन्द्र / BHABHA ATOMIC RESEARCH CENTRE
पर्यावरणीय अनुवीक्षण तथा मूल्यांकन प्रभाग
ENVIRONMENTAL MONITORING AND ASSESSMENT DIVISION
पर्यावरणीय सर्वेक्षण प्रयोगशाला
ENVIRONMENTAL SURVEY LABORATORY
रावतभाटा राजस्थान साईट RAWATBHATA RAJASTHAN SITE



पो. ऑ. भाभानगर, वाया-कोटा (राज.) - 323307
P.O. Bhabha Nagar, Via-Kota (Raj.) - 323307
फोन नं. Phone No. ☎ 01475-233317, फेक्स Fax: 01475-233317.
ई-मेल e-mail ✉: satiwari@npcl.co.in

रा.रा.साईटRRSite ई.एस.एल.ESL/2026/32

जनवरी Jan 23, 2026

विषय : सतही पानी के नमूने में यूरेनियम की विश्लेषण रिपोर्ट |
Sub: Analysis report of uranium in surface water samples.

Ref: RPCB/RO-Sikar/Lab./Gen-9/2573 Dated 15/01/2026

This has reference to the request for analysis of uranium in two surface water samples (Labelled as S-1 & S-2) submitted by Rajasthan State Pollution Control Board, Sikar regional office on 16/01/2026 at ESL, RAPS for measurement of uranium content.

The results of analysis are as follows:

1. Uranium in sample (S-1) : $5.4 \pm 0.6 \mu\text{g/L}$
2. Uranium in sample (S-2) : $5.7 \pm 0.6 \mu\text{g/L}$

Method of analysis : Using LED fluorimetry Technique with MDA for total Uranium as $0.2 \mu\text{g/L}$.

BIS limit for uranium in drinking water is $30 \mu\text{g/L}$.
(Ref. Amendment no.3, Feb-2021, IS 10500:2012)

श्रीमती शिव तिवारी
Satiwari
23/01/2026
(S.N. Tiwari)
Officer Incharge

Regional Officer,
RSPCB, Shiv Singhpura Housing Board,
Newalgarh Road, Sikar-332001
Email : rorpcb.sikar@gmail.com

एस. एन. तिवारी
प्रकारी अधिकारी
पर्यावरणीय सर्वेक्षण प्रयोगशाला
भाभा परमाणु अनुसंधान केन्द्र
रावतभाटा राजस्थान साईट
Nuclear Power Corporation of India Ltd.
Rawatbhata Rajasthan Site.

Cc: Through e-mail

1. Head, EMAD, BARC, Mumbai
2. Head, ESS, EMAD, BARC, Mumbai

44

960
FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : 1718

Report On : 16/01/2026

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 07/01/2026 from Shri Bhag Chand Yadav, SSO, Sikar ,RSPCB Sikar & Rakesh Jangir, JSO, Sikar ,RSPCB Sikar a sample of Water of Raipur Patan Dam , Village Khariya , Tehsil Patan, District Sikar Collected from Raipur Patan Dam at Khasra No. 288 (27.764436N 75.962358E) Collected on 07/01/2026. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/01/2026 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Free Ammonia mg/l	NT
2	pH	8.74
3	Total Suspended Solids mg/l	7.9
4	Chemical Oxygen Demand (COD) mg/l	23
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	NT
6	Chloride as Cl mg/l	140
7	Sulphate as SO mg/l	45
8	Hardness (Total) as CaCO ₃ mg/l	290
9	Hardness (Calcium) as CaCO ₃ mg/l	240
10	Magnesium Hardness as CaCO ₃ mg/l	50
11	Calcium (Titrimetric) as Ca mg/l	94
12	Magnesium as Mg mg/l	12.15
13	Total Dissolved Solids mg/l	497 ✓
14	Conductivity at 25° C µmho/cm	799.4

Signature Not Verified

Digitally signed by Poonam Kumari
Date: 2026.01.16 16:40:22 IST
Reason: SelfAttested
Location:



961

15	Total Alkalinity as CaCO ₃ mg/l	280
16	Dissolved Oxygen mg/l	9.6

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/01/2026**

Ms Poonam Kumari

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Sikar

Shiv-Singhpura Housing Board Colony,

Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

7

Signature Not Verified

Digitally signed by Poonam Kumari
Date: 2026.01.16 16:40:22 IST
Reason: SelfAttested
Location:



962
FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No. : 1719

Report On : 16/01/2026

I hereby certify that I Ms Poonam Kumari, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 07/01/2026 from Shri Bhag Chand Yadav, SSO, Sikar ,RSPCB Sikar & Rakesh Jangir, JSO, Sikar ,RSPCB Sikar a sample of Water of Kasawati River Anicut , Jalavala Kua, Village Kachera , Tehsil- Patan, District Sikar Collected from Kasawati River Anicut at Khasra No. 76 (27.76045N 75.978579E) Collected on 07/01/2026. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 16/01/2026 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Free Ammonia mg/l	NT
2	pH	8.70
3	Total Suspended Solids mg/l	3.4
4	Chemical Oxygen Demand (COD) mg/l	12
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	1.86
6	Chloride as Cl mg/l	120
7	Sulphate as SO mg/l	33
8	Hardness (Total) as CaCO ₃ mg/l	380
9	Hardness (Calcium) as CaCO ₃ mg/l	220
10	Magnesium Hardness as CaCO ₃ mg/l	160
11	Calcium (Titrimetric) as Ca mg/l	88
12	Magnesium as Mg mg/l	38.88
13	Total Dissolved Solids mg/l	478 ✓

8

Signature Not Verified

Digitally signed by Poonam Kumari
Date: 2026.01.16 16:42:11 IST
Reason: Self Attested
Location:



963

47

14	Conductivity at 25° C µmho/cm	803.5
15	Total Alkalinity as CaCO ₃ mg/l	340
16	Dissolved Oxygen mg/l	9.7

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **16/01/2026**

Ms Poonam Kumari

BOARD ANALYST

Rajasthan State Pollution Control Board

Regional Office Sikar

Shiv-Singhpura Housing Board Colony,

Nawalgarh Road, Sikar-332 001

Phone: 01572-248009

9

Signature Not Verified

Digitally signed by Poonam Kumari
Date: 2026.01.16 16:42:11 IST
Reason: SelfAttested
Location:



CENTRAL GROUND WATER BOARD,
Western Region, Jaipur Rajasthan
 13-1-2026

Brief note on Activities /Measures implemented in OCS areas of State of Rajasthan

Central Ground Water Board is implementing the Ground Water Management and Regulation (GWMR) scheme throughout the entire country including Rajasthan. Major activities of CGWB in Rajasthan are summarised below.

Central Ground Water Authority has been regulating ground water development and management by way of issuing 'No Objection Certificates' for ground water extraction to industries or infrastructure projects or Mining Projects etc., and framed guidelines in this connection from time to time applicable in twenty two States and two Union territories, where ground water development is not being regulated by the State Government and Union territory administration concerned. To have sustainable management of water resources in the country groundwater abstraction guidelines have been prepared to regulate groundwater extraction and conserve the scarce groundwater resources in the country

The Authority has been conferred with the following powers:

- i. Exercise of powers under section 5 of the Environment (Protection) Act, 1986 for issuing directions and taking such measures in respect of all the matters referred to in sub-section(2) of section 3 of the said Act.
- ii. To resort to penal provisions contained in sections 15 to 21 of the said Act.
- iii. To regulate and control, management and development of ground water in the country and to issue necessary regulatory directions for the purpose.
- iv. Exercise of powers under section 4 of the Environment (Protection) Act, 1986 for the appointment of officers.

Ground Water Monitoring : Central Ground Water Board (CGWB) is periodically monitoring the ground water levels throughout the Country on a regional scale, through a network of monitoring wells. State Governments also have their own ground water monitoring stations. All these water level data are stored at Water Information and Management System (WIMS) developed and maintained by National Water Informatics Centre (NWIC).

Under the NHP project, a total of 304 Digital Water Level Recorders (DWLRs) were installed during Phase-I and 562 DWLRs during Phase-II by SWAN Environmental Pvt. Ltd. These automated telemetric devices record hydraulic head data and transmit it to the server in Regional Office Data Centre, Western Region, Jaipur. Data is collected and transmitted at six-hour intervals, four times daily—at 00:00 hrs, 06:00 hrs, 12:00 hrs, and 18:00 hrs

Central Ground Water Board, Western Region, Jaipur has a network of 1,489 stations in Rajasthan called the National Hydrograph Stations (NHS). This includes 647 dug wells and 842 purpose built piezometers.

Water levels at these NHS are monitored four times a year. Water samples for ground water quality (inorganic constituents) are collected once in a year during May, when the concentration of the chemical constituents is expected to be at the peak level.

The CGWB interventions / schemes implemented for water conservation and water harvesting in Rajasthan are given below:

1. NATIONAL AQUIFER MAPPING AND MANAGEMENT (NAQUIM) PROGRAMME

With an aim to support effective management of ground water resources in the country, the National Aquifer Mapping and Management (NAQUIM) Programme has been taken up with the following objectives. (i) Delineation of aquifers in terms of their horizontal and vertical extent., (ii) Characterization of aquifers in terms of their hydrogeological properties, resource availability and quality (iii) Developing management strategies to ensure sustainability of ground water resources.

Under NAQUIM, the entire 33 districts of the State have mappable area of nearly 3.42 lakh sq km has been covered by March 2023.

Under NAQUIM 2.0 four studies completed during AP 2023-24 i.e Two Studies under Urban Agglomerates of Jaipur and Jodhpur and two studies under Industrial Clusters of Neemrana and Pali.

During 2025-26 NAQUIM studies in urban agglomerate of Udaipur is taken up. The Study is under progress. The Management Plans compiled through the NAQUIM studies have been shared with State Government including the concerned district authorities and also uploaded in CGWB website for public use. Findings are also shared with stakeholder at grassroots level through Public Interaction Programmes (PIP).

Under the NAQUIM (PIB) Project, a total of 1508 Piezometers and 170 Exploratory/Observation wells are under construction through outsourcing in the State of Rajasthan for high frequency automated monitoring of Ground Water Levels.

The Piezometers will be subsequently fitted with Digital Water Level Recorders (DWLR) along with Telemetry system for real time monitoring of ground water level. The work is under Progress. As on now 1484 Pz,s and 135 EW/OW have been constructed under the PIB.

2. GROUND WATER RESOURCE ASSESSMENT

Assessment of Groundwater Resources (as on March, 2025) was carried out jointly by CGWB and GWD, Government of Rajasthan for 302 Assessment units. The overall stage of ground water extraction is 147.1%. Out of the 302 assessment units (blocks and urban areas), 213 units (70.53 %) have been categorized as 'Over Exploited', 23 units (7.62 %) as 'Critical', 27 units (8.94 %) as 'Semi-Critical', 36 units (11.92 %) blocks as 'Safe' and 3 units (0.99 %) as 'Saline'.

Similarly, out of 317010.74 sq km recharge worthy area of the State, 222266.46 sq km (70.11 %) area are under 'Over-Exploited', 19404.23 sq km (6.12 %) under 'Critical', 22535.05 sq km (7.11 %) under 'Semi-critical', 43869.11 sq km (13.84%) under 'Safe' and 8935.89 sq km (2.82 %) area under 'Saline' categories of assessment units. Out of total 11621.68 mcm annual extractable ground water resources of the State, 8332.25mcm (71.7 %) are under 'Over-exploited', 861.5mcm (7.41 %) under 'Critical', 1306.73 mcm (11.24%) under 'Semi-critical' and 1121.2mcm (9.65 %) are under 'Safe' categories of assessment units.

I. Dynamic Ground Water Resources of Rajasthan as on 31.3.2025.

- a. Annual Extractable Ground Water Resource: 11.62 BCM;
- b. Current Ground Water Extraction for Irrigation: 14.46 BCM
- c. Current Annual Gross Ground Water Extraction for all uses: 17.10 BCM
- d. Stage of Ground Water Extraction: 147.1 %

II. Category of Assessment Units (302):

- a. Number of Safe Assessment Units: 36
- b. Semi-Critical Assessment Units: 27
- c. Critical Assessment Units: 23
- d. Over Exploited Assessment Units: 213
- e. Saline Assessment Units: 03

3. SOURCE SUSTAINABILITY INTERVENTIONS UNDER JJM

Three Blocks Sikar District viz. Ajeetgarh, Neem Ka Thana and Patan has been identified jointly by DoWR, RD&GR and DWS under MoJS for a pilot study leading to source sustainability interventions under Jal Jeevan Mission. CGWB, WR Jaipur is entrusted with initial studies and the interventions are to be done in convergence with other schemes like Atal Bhujal Yojana. Sustainability of 1361 structures spread over 223 villages has been inventoried in the field based on SOP and categorised the villages into safe, at risk and high Risk categories based on the demand and supply side water availability and other hydrogeological characteristics. About 24 % of villages are safe category, 42 % of villages are coming under at risk category and 34 % villages are falling in High risk category. The major issues observed were that the Wells mostly tap deeper hard rock aquifers having only limited potential. Even the wells in the alluvium areas have deeper water levels and the wells tap the hard rock aquifers below the alluvium.

4. ARTIFICIAL RECHARGE PROJECTS IN RAJASTHAN STATE: GROUND WATER AUGMENTATION THROUGH ARTIFICIAL RECHARGE IN CERTAIN WATER STRESSED AREAS OF JODHPUR, JAISALMER AND SIKAR DISTRICTS OF RAJASTHAN"

Phase-I: Construction of Concrete Dam at Bastawa Mata (Block Balesar) and Earthen Dam Indroka (Block Mandore) in Jodhpur district, Rajasthan, Phase-II: 101 WHS :Phase-III : 53 AR Structures.

- In phase I, Two Dams are constructed at sites namely Bastawa Mata and Indroka villages of Jodhpur district with the objectives of artificial recharge to groundwater aquifer systems.
 - Zoned Earth Fill Dam with Clay Core at village Indroka, Jodhpur District (height 7 mt.)– Project completed.
 - Concrete Gravity Dam at village Bastawa Mata, Jodhpur District (height 11 mt.) -Project completed.
- In phase II, Construction of 83 WHS like MCD, Anicut, CCD & Recharge shafts in Jodhpur, Jaisalmer and Sikar districts have been constructed.
- In Phase-III: Construction of 49 WHS like MCD, Anicut, CCD & Recharge shafts etc, at 44 locations sites in districts of Jodhpur, Jaisalmer, Barmer, Alwar and Jhunjhunu districts have been constructed.

5. CONVERGENCE ACTIVITIES UNDER MGNREGA:

CGWB has been entrusted to provide technical guidance in execution of water conservation and artificial recharge structures under taken through MGNREGA in selected areas of the State in association with Ministry of Rural Development (GOI), State Implementing Agency (Department of Agriculture) and District Authorities.

	District	Bhilwara	Sirohi
	Block	Madalgarh	Reodhar
Envisaged	Type of Structure	Recharge Shaft in pond	Recharge Shaft in pond
	No of Structure	56	126
Completed	Type of Structure	Recharge Shaft in pond	Recharge Shaft in pond
	No of Structure	47	92

6. Master Plan on Artificial Recharge Rajasthan

The master plan on Artificial Recharge to Ground water –Rajasthan has been prepared using data of Central Ground Water Board (CGWB), Ground Water Department (GWD), Watershed Development & Soil Conservation (WD&SC) and input of JAL Shakti Abhiyan (JSA) etc.

As per Master Plan 2020 of Rajasthan an area of 113498.00 sq.km identified for Artificial Recharge. The uncommitted surplus water available for recharge is 5305.00 MCM. Accordingly the Structures feasible to be constructed are as below :

- No of Check dam: 32744
- No. of Farm Ponds: 192609
- No of Percolation tanks:63158
- No of Tankas: 318347
- No. of Anicuts: 16332
- No. of Macro Storage Tanks (MST): 848
- No of Mini Percolation Tanks (MPT): 145931
- Catchment Area Treatment (Plantation, Staggered Trench & Continuous Contour Trench) (CAT): 186491 Ha.
- No of Recharge Shafts in Existing Village Ponds:231
- Cost : 1931810 Lakhs

Implementation of Master Plan-2020 : Ajmer District of Rajasthan is identified for implementation of Master Plan 2020 on pilot basis where the Atal Jal Yojana is implemented. As informed by State Ground Water Department 89 Farm Ponds and 24 MPT have been constructed in the area as per Master Plan recommendations.

7. Atal Bhujal Yojana:

The Atal Bhujal Yojana has been proposed by the MoWR, RD &GR with assistance of World Bank in 38 blocks of 17 districts in the State to be implemented by the State Government. The Ground Water Department, Govt. of Rajasthan is the State Nodal Department for the implantation of Atal Jal Scheme in Rajasthan.

The tentative allocation is 164.68 crores for investment and 1094 crores for incentive component. The activities are under progress. Status of Atal Jal Yojana in Rajasthan

8. Quartely dialogues:

Quarterly Dialogue with State of Rajasthan Government, has to be carried out for creating synergy between the works done by CGWB, CWC and those undertaken by the States in various areas to be able to better serve the needs of State. As of now CGWB has organized 5 such Quarterly Dialogues wherein the issues pertaining to Ground water of Rajasthan for effective management of available water resources.

9. Jal Shakti Abhiyan:

Officers of CGWB from Regional Office, Jaipur, State Unit Office Jodhpur and Divisional Office, Jodhpur are deployed as Technical Officers in Jal Shakti Abhiyan. Officers of Western Region, Jaipur and one officer from SUO Jodhpur as Technical Officers of JSA team. The activities related to five Field visits, interventions, monitoring, interactions with stakeholders, NGO's, district administration have been undertaken successfully . The reports on interventions and the Field visits by the Technical officers of CGWB has been uploaded on the JSA Portal and sent to Central Headquarters for inclusion in Coffee table booklet being compiled by CGWB.

10. Jal Sanchay Jan Bhagidari (JSJB): The Jal Sanchay Jan Bhagidari initiative is a reflection of the Hon'ble Prime Minister's unwavering resolve to make water conservation a national priority. The initiative emphasizes the importance of Jan Bhagidari in water conservation & embodies a pledge for united action from all stakeholders with the aim to have a special focus on the construction of artificial recharge structures/borewell recharge shafts among other activities, which will increase storage capacity & help to augment groundwater recharge.

The Ministry of Jal Shakti (MoJS), Government of India, launched the Jal Sanchay Jan Bhagidari (JSJB) Initiative with the objective of strengthening decentralized groundwater recharge through community participation, inter-departmental

convergence, and scientific validation of water conservation structures. The initiative is a key step toward promoting the sustainable management of Ground Water Resources, especially in water-stressed states like Rajasthan. The program places emphasis not only on assessing the physical condition and functionality of recharge systems but also on involving local communities and state agencies in preparing a reliable, action-oriented inventory of water harvesting structures.

Target (Rajasthan)

- **More than 2 lakh** water conservation & recharge structures
- **Institutional Framework:** Verification allotted to:
 - **Central Ground Water Board (CGWB) & Central Water Commission (CWC)**

As per directions of **National Water Mission (NWM)** two approaches adopted during this entire process:

- **99% Desk-Based Verification**
 - Departmental records with Geo-tagged photographs from State line departments uploaded on JSJB portal were desk verified by CGWB & CWC officers.
- **1% Field-Based Verification**
 - Physical inspection of 1% selected structures carried out for the assessment of Structural condition, Functional status, & Recharge effectiveness etc.

11. Heliborne Survey : High Resolution Aquifer Mapping and Management in Arid region of North Western India in collaboration with CSIR-NGRI

Central Ground Water Board, Ministry of Jal Shakti and CSIR-NGRI, Hyderabad have signed Memorandum of Agreement for the use of advanced heli-borne geophysical survey and other scientific studies in parts of the States of Rajasthan, Gujarat and Haryana under the Aquifer Mapping Programme.

Under phase- I of the project, an area of nearly 1 lakh sq km spreading over nearly 65,500 sq km of western arid Rajasthan (covering parts of Bikaner, Churu, Ganaga Nagar, Jalor, Pali, Jaisalmer, Jodhpur and Sikar districts),

The major objectives of the study include :

- High resolution aquifer mapping using heliborne geophysical studies, including identification of Sites for artificial recharge, 3D Geophysical model, Geophysical Thematic maps at horizontal and vertical planes, Aquifer Geometry of principal aquifer with demarcation of de-saturated and saturated aquifers,
- Aquifer system with relatively fresh and saline zones.
- Spatial and depth wise distribution of paleochannel network if any and its linkage with aquifer system.
- Selecting suitable sites for groundwater withdrawal and water conservation through artificial or managed aquifer recharge. The findings of the study would help in formulating site specific plans for improving ground water levels in the water stressed areas and charter the road map for sustainable management of ground water resources.
- The findings of Heli borne studies are shared with State for implementation.

Gram Panchayat Level reports of 47 BLOCKS regarding Heliborne Geophysical Survey completed under Phase-I in Rajasthan State have been shared with State implementing agencies for use in planning and implementation of groundwater management in the respective blocks

12. Rainwater Harvesting and Artificial Recharge Cell:

Under national campaign of National Water Mission's (NWM) "Catch The Rain" and facilitate the activities of Rainwater Harvesting and Artificial Recharge CGWB, WR, has established Rain Cell in the Region for imparting technical knowhow in the field of Rainwater Harvesting and Artificial Recharge to the people seeking the information for better management and conservation of the groundwater resources

13. IEC/Capacity Building Activities:

- I. **Tier-II and Tier-III Trainings:** Tier II and Tier III training programme are organised by CGWB on "Aquifer Mapping" on issues of local ground water quality and quantity. Capacity building of large number of participants including Sarpanchs, NGO's, grass route level stake holders women, youths etc. were taken up in the programme and awareness created for preservation and conservation of water.

Tier-II Trainings: 16 Nos. (Participation 1651)

Tier- III Trainings: 29 Nos. (Participation 4211)

- II. **Workshops: 5 Nos. (Participation 550)**

- III. **Seminars: 1 Nos. (Participation 120),** WR has conducted 4 Workshops and one Seminar regarding Water conservations and Management in Jaipur.

- IV. **Painting Competitions: 7 Nos. (Participation 102110)**

7 Nos. of State Level Painting competitions have been organised wherein 102110 students have been sensitised for water conservation and management. State Level Painting Competitions have been organized by CGWB wherein 1421 schools and 42586 students have been sensitised for water conservation and management. The Winners of the competition were awarded cash prizes.

- V. **03 Essay Competitions**

CGWB, WR have also been organised. 3nos. of Essay Competitions have been organised during 2015-16, 2016-17 and 2017-18 where young participants up to 18 years of age participated actively. Best Essays writers won cash prizes.

- VI. **Mass Awareness programmes: 62 Nos.(Participation 6500)**

Mass Awareness Programmes have been organised to percolate message of water conservation and protection down to grass root level and to develop community participation management approach in water sector..

- VII. **Public Interaction Programmes (PIP): 45 Nos.(Participation 5000)**

In order to facilitate the interaction among the stake holders including communities at grass root level, Public Interaction are carried out to explain the ground water management plans at village level and to address the local water issues and suggest the suitable measures for the management of available resources. The Microlevel Aquifer Management Plans of the local areas have been discussed during the Interactions. Presentation on Measures avoiding fatal accidents due to defunct borewells was also made during the event Jal shapath was also observed during the event

- VIII. **Water Management Training Programmes: 65 Nos. (Participation 3000)**

Water Management training programmes have been organised periodically in order to aware and to provide technical inputs, training on the subject matter. Such Training has been rendered to the public representatives, teachers, Government and Non government organisations, industrialists and the common people for water conservation and management.

राजीव कुमार मित्रल, भा.प्र.से.

महानिदेशक

राष्ट्रीय स्वच्छ गंगा मिशन

Rajeev Kumar Mital, IAS

DIRECTOR GENERAL

NATIONAL MISSION FOR CLEAN GANGA

970



सत्यमेव जयते

भारत सरकार

जल शक्ति मंत्रालय

जल संसाधन,

नदी विकास और गंगा संरक्षण विभाग

GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES

RIVER DEVELOPMENT & GANGA REJUVENATION

54

Annexure-6

D.O. No. L-25012(11)/27/2024-LME NMCG

Dated: 27.01.2026

Subject: Conservation and Protection of Kasawati (Krishnawati) River in OA No. 350 of 2024 pending before Hon'ble NGT (PB)

Resp Sir

Kind attention is invited to Original Application No. 350 of 2024 titled Amit Kumar vs. Union of India & Others, presently pending before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, wherein concerns have been raised regarding alleged illegal mining, encroachment, and other activities purportedly affecting the natural flow and ecological health of the Krishnawati/Kasawati River in Neem Ka Thana District of Rajasthan and Mahendragarh District of Haryana.

In this context, a meeting was held on 06.01.2026 by Executive Director (T) of NMCG with concerned central as well as State officials to examine the concerns raised by the applicant in the said OA, and were requested to submit requisite inputs/information so as to assess the current status of the river stretch and initiatives taken to address the issues raised in the OA. A copy of the minutes of the meeting is attached herewith for reference as Annexure-1.

In view of the above and considering the importance of sustained vigilance for conservation and restoration of river systems, it is request to kindly issue appropriate directions to the concerned State authorities to ensure continued monitoring, strict enforcement of environmental and mining regulations, prevention of any future encroachment or illegal activity, and adoption of necessary river conservation and restoration measures, so as to safeguard the ecological integrity of the Kasawati River and ensure effective compliance before the Hon'ble Tribunal.

Yours sincerely,

Encl: As above.

(Rajeev Kumar Mital)

Shri V. Srinivas, IAS
Chief Secretary, Rajasthan,
Chief Secretary Office,
Secretariat, Jaipur,
Rajasthan 302005



राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इंडिया गेट, नई दिल्ली-110002

NATIONAL MISSION FOR CLEAN GANGA

1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110002

Ph: 011-23049528 Fax: 23049566 E-mail: dg@nmcg.nic.in



971

